



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday, 12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/30/2019 WITH OFFICE NOTE	SMTI MOMTAZ BEGUM Versus SMTI MOUSUMI MAZUMDAR AND 7 ORS	MR. N BORAH MR. J PATOWARY MR. H MAZUMDER	MR. R SARMA (R-7) MR. A GANGULY (R1) MR. A DUTTA (R1) MR. A DHANUKA (R1) SC, EDU SC, SSA
2	I.A.(Civil)/819/2020 in Review.Pet./2287/2020	THE STATE OF ASSAM AND ANR Versus JYOTI BARUAH AND 8 ORS.	SC, ELEM. EDU MR. D SAIKIA MR. P N GOSWAMI SC, EDU	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII
	WITH Review.Pet./2287/2020 (Filing Number)	THE STATE OF ASSAM AND ANR Versus JYOTI BARUAH AND 8 ORS		
3	WITH Cont.Cas(C)/536/2018	DIPAK GOGOI AND ANR. Versus PRITAM KUMAR SAIKIA AND ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. N J KHATANIAR MR. K K DUTTA
4	PIL/15/2021	NIPON DHOLUA Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	MR. D SAIKIA, GA, ASSAM SC, G M D A SC, GMC
5	WITH WP(C)/6436/2013	DEEPAK TALUKDAR and 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
6	WITH WP(C)/5042/2014	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	WITH I.A.(Civil)/1878/2017 in WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC

7	WITH Cont.Cas(C)/335/2017	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. Versus M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R-2,3&4)
8	PIL/43/2023	MD. INAMUL HUSSAIN AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	MR. R K D CHOUDHURY, DY. S.G.I.(R-1) MS. B SARMA, CGC, R-3 MR. N DAS, GA R-2 DY.S.G.I.
9	WITH WP(C)/445/2023	CHAH SRAMIK ARU PRAKTAN CHAH SRAMIK JOLHA JATI SANMILONI Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	GA, ASSAM DY.S.G.I. SC, WPT AND BC
10	WITH WP(C)/3894/2023	ABDUL RAZZAK SIDDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W
11	WITH WP(C)/4403/2023	ABDUL RAZZAK SIDDIQUE Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
12	WA/432/2023	MADHURI BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
13	Cont.Cas(C)/463/2023	SUNIL HAZARIKA Versus PRASANTA BORKOTAKY	MR S KHOUND MR D J MEDHI	MR P SHARMAH
14	WITH WA/348/2022	DHARANI DAS AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPOATION LIMITED AND 4 ORS .	MR S KHOUND MR S KHOUND MR D J MEDHI	MR G N SAHEWALLA (r-5) MR M SAHEWALLA (r-5) MS. S. TODI (r-5) MR H K SARMA (r-5) MS K BHATTACHARYYA SC, AFDC
15	WITH WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/3848/2022 in WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/2205/2023 in WA/349/2022	SUNIL HAZARIKA, Versus RAKHAL CHANDRA DAS AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. S C BISWAS MS A DAS MS A BORAH SC, AFDC
16	WITH WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH I.A.(Civil)/3457/2022 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC

	WITH I.A.(Civil)/491/2023 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. D DAS SR. ADV MR. H K NATH	SC, AFDC
	WITH I.A.(Civil)/699/2023 in WA/366/2022	NISAR AHMED, Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED MR. H K NATH	SC, AFDC
17	WITH WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/3849/2022 in WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
18	Cont.Cas(C)/550/2023	TAJ UDDIN AND ORS Versus ROHAN KUMAR JHA, IAS	MR. L R MAZUMDER MR. A ISLAM	MS. K PHUKAN
19	Cont.Cas(C)/583/2023	PADMA DHAR DAS Versus MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	
20	I.A.(Civil)/1244/2023 CAVT. NO.02892/023, FIXED in WA/5093/2023	AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS.	MR. P MAHANTA MR. R B GOHAIN MS P BORA MS C DAS	SC, ELEM. EDU GA, ASSAM MR. B K DAS MR. D DEKA (R-7) FOR CAVEATOR
	WITH WA/5093/2023 (Filing Number)	AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS. B	MR. P MAHANTA	
21	I.A.(Civil)/2089/2023 in WA/6763/2023	THE STATE OF ASSAM AND 2 ORS. Versus AMARENDRA NATH	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	
	WITH WA/6763/2023 (Filing Number)	THE STATE OF ASSAM AND 2 ORS. Versus AMARENDRA NATH A	MR. P N GOSWAMI	
22	I.A.(Civil)/3106/2023 in WA/12438/2023	SAMIR CHANDRA KAR Versus THE UNION OF INDIA AND 8 ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	MRS. R DEVI DY.S.G.I.
	WITH WA/12438/2023 (Filing Number)	SAMIR CHANDRA KAR Versus THE UNION OF INDIA AND 8 ORS.	R SARMAH	
	WITH I.A.(Civil)/12440/2023 (Filing Number)	SAMIR CHANDRA KAR Versus THE UNION OF INDIA AND 8 ORS.	R SARMAH	
23	I.A.(Civil)/3728/2023 in WA/14264/2023	BONANI KEMPRAI Versus THE CHIEF EXECUTIVE MEMBER AND 5 ORS.	MR B PATHAK MR V JAMMAR MR B HAZARIKA MR. M SHARMAH	GA, ASSAM SC, NCHAC
	WITH WA/14264/2023 (Filing Number)	BONANI KEMPRAI Versus THE CHIEF EXECUTIVE MEMBER AND 5 ORS. A	MR B PATHAK	

24	I.A.(Civil)/359/2024 in WA/1256/2024	BIPLAB MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MD S HOQUE MR. M DEKA	GA, ASSAM SC, PWD
	WITH WA/1256/2024 (Filing Number)	BIPLAB MEDHI Versus THE STATE OF ASSAM AND 4 ORS. F	MR. M DEKA	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
25	WA/255/2023	THE UNION OF INDIA AND 2 ORS Versus M/S BN INFRAPROJECTS LLP AND 4 ORS B	MR H GUPTA	MR. M BISWAS (R-1 TO 4) S K DAS (R-1 TO 4)
	WITH WA/383/2023	THE UNION OF INDIA AND 2 ORS Versus M/S BN INFRAPROJECTS LLP AND 4 ORS A	MR H GUPTA	MR. M BISWAS S K DAS(R-1 AND 2)
	WITH WA/385/2023	UNION OF INDIA AND ORS Versus M/S BN INFRAPROJECTS LLP AND 3 ORS	MR H GUPTA	MR. M BISWAS
28	WA/276/2023	RUKSANA BEGUM CHOUDHURY AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GARODIA MR D SARMA	SC, CUSTOMS
29	WA/355/2023 WITH WA SL. NO./9937/2023, CAVT./683/2023	KHUDEJA BEGUM Versus SALEHA BEGUM AND 5 ORS. A	MR. S BANIK MR. B U LASKAR	MR H R A CHOUDHURY MR F U BARBHUIYA SC, SEC. EDU. SC, FINANCE FOR CAVEATOR
30	WA/439/2023	M/S LAXMI NARAYAN PACKAGING INDUSTRIES AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM SC, NHAI MR. R BORPUJARI, SC, REVENUE DEPARTMENT
31	WA/8/2024 FIXED	THE STATE OF ASSAM AND ANR. Versus JAHIRUL ISLAM ANDN 4 ORS.	MR. K GOGOI MR S DAS	
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
32	WA/410/2023	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 4 ORS. B	MD. H BHUYAN A TALUKDAR MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM MS. D PARBIN (R-5) SC, SEC. EDU.
33	WA/438/2023	RUPA RANI DEVI Versus THE STATE OF ASSAM AND 5 ORS. H	MR S BORTHAKUR MR SAURADEEP DEY	MR H K BAISHYA (R-5,6) MR. B CHAKRAVARTY (R- 5,6) SC, SEC. EDU.
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
34	PIL/11/2021	JOYDEB DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. S CHAMARIA (R-4,5) MR. R DUBEY (r-8) MR. A SARMA (R4, R5) MR. M HUSSAIN (R4, R5) MS. A B KAYASTHA (r-8) MR. A N I HUSSAIN (r-8) MR. K KALITA (R4, R5) MR. M ALI (R-4,5) MR A N SARMAH (R-4,5) MR. LENTSO (R4, R5) SC, AGRI. DEPARTMENT
35	ITA/17/2022	PR. COMMISSIONER OF INCOME TAX Versus M/S ARIHANT INTERNATIONAL LTD.	MR. S CHETIA	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN
36	WA/316/2022	BITUL NEOG Versus THE STATE OF ASSAM AND 10 ORS. B	MR M H AHMED MS. N SULTANA	GA, ASSAM MR. P P DUTTA (R6 TO 11) MS P SARMA (R6 TO 11)

37	PIL/37/2023	ANITA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN D HUSSAIN	SC, P AND R.D. GA, ASSAM MR. R DUBEY, SC, (R-8 & 9) MR. A SARMA (R-7) MR. LENTSO (R-7)
38	WA/143/2023 FIXED	GUNAI PANI M.E MADRASSA AND ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	SC, ELEM. EDU MR. D P CHALIHA GA, ASSAM MS M ROY
39	WA/195/2023	JYOTIRUPA SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	SC, HIGHER EDU
40	WA/270/2023 WITH OFFICE NOTE	SHEIKH NEKIBUDDIN AHMED Versus THE PRINCIPAL SECRETARY AND 6 ORS.	MR B D DAS MRS R DEKA MR. H R DAS	SC, N M C SC, HEALTH SC, G U
41	WP(C)/2351/2023	RAM KAMAL SINHA AND ANR Versus THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP
42	WP(C)/2628/2023	JALEWSWAR ANCHALIK PANCHYAT AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. B C DAS (R-6) MR. A F N U MOLLAH(R-6) SC, P AND R.D. GA, ASSAM MR. D A KAIYUM(R-6) MR. M S MONDAL(R-6)
43	WP(C)/4242/2023	RANJIT KUMAR DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARJEE MR. D J KAPIL	GA, ASSAM MR. S K DAS (R-7) MR D BARMAN (R-7) SC, GHC
44	WP(C)/4265/2023	TARAP ALI AHMED AND 34 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA MR N SARMA MR. S A HUSSAIN MR D J HALOI	SC, ELEM. EDU SC, FINANCE
WITH				
45	WP(C)/8384/2022	BIJOY RAY CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA MR. N SARMA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
WITH				
46	WP(C)/1637/2023	ABDUL MAZED AHMED AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR N SARMA MR. S BORTHAKUR	SC, ELEM. EDU SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
47	WA/239/2017	SRI JOY KISHAN SURANA and ANR Versus THE STATE OF ASSAM and ANR	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA MS.G DAS	MRS J M KONWAR MR. R KALITA MR. N J KHATANAR (R6) MR. S SAHU MR. R SALOI SC, ELEMENTARY EDUCATION MS S NEWAR
WITH				
	I.A.(Civil)/2874/2017 in WA/239/2017	JOY KISHAN SURANA and ANR, Versus THE STATE OF ASSAM and ANR,	MR.A K BARUAH MR.S BISWAKARMA MS.G DAS MS.I CHOUDHURY	SC, ELEMENTARY EDUCATION
WITH				
48	WA/106/2017	SRI PRABIN CH RABHA and 53 ORS Versus SHRI PRASENJIT PURKAYASTHA and 4 ORS	MR.R P KAKOTI MR.D K MISHRA MR.U K DEKA	MR.M A I HUSSAIN MR H I CHOUDHURY R-1and2 MR.A K DUTTA(R- 1&2) MRA R BHUYAN(R- 1,2 & 6)) SC, ELEMENTARY EDUCATION

49	WITH WA/270/2017 CAVT. NO. 435/2017	SRI SAMARENDRA SAHARIA and 27 ORS Versus THE STATE OF ASSAM and 6 ORS	MR.N N B CHOUDHURY MS.P BORAH MR.S BORTHAKUR	MR.A K PURKAYASTHA SC, ELEMENTARY EDUCATION FOR CAVEATOR
50	WITH WA/292/2017	SRI DIGANTA PATHAK and 20 ORS Versus THE STATE OF ASSAM and 13 ORS	MR. S K MEDHI MR. A DAS MR. R SARMA MR. H TALUKDAR	SC, ELEMENTARY EDUCATION GA, ASSAM MR. A K PURKAYASTHA (R-11) MR. S SHARMA (R-11)
51	PIL/35/2022	BYOMOKESH DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. S BARUAH MR. S K DAS MR R KARIM MR D BARMAN	SC, HIGHER EDU MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MR. D CHAKRABARTY (R-4) MS. J DEKA (R-4) SC, FINANCE
52	PIL/14/2023	PODMO TERON Versus THE UNION OF INDIA AND 11 ORS	MR. B BARUAH MR S HUSSAIN	SC, AG MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, PWD SC, K A A C SC, FINANCE
53	WP(C)/6504/2023	BABY RABHA (BABY RAVA), Versus THE CENTRAL ADMINISTRATIVE TRIBUNAL AND 9 ORS	MR. S NATH MR. N G KUNDU MR S BANERJEE	MS. B SARMA (C.G.C., R2- R10) DY.S.G.I. SC, NF RLY
- FINAL DISPOSAL AT ADMISSION STAGE -				
54	PIL/78/2012 FIXED	PRODYUT KUMAR BORA Versus THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI U K DEKA S BORTHAKUR V RAJKHOWA	MR N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANIAR MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A NARZARI MS. B BHUYAN, SC BTC MR. A B T HAQUE MR.U S BORA MR. S BASUMATARY SC, REVENUE
55	WITH PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTC ASSTT.S.G.I. SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/2213/2019 in PIL/22/2019	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTC ASSTT.S.G.I.
56	WITH WP(C)/4901/2021 CAVT. NO. 06002/021,	M/S SUPERLITE ACC BLOCKS INDUSTRY Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI MS G Gayan	MR S DUTTA (R-11) GA, ASSAM MR. N N B CHOUDHURY MR A CHOWDHURY (R5) SC, APDCL MR. S BORA (R-10) MR. N SARKAR MR. S DUTTA (R-11) MR P K BASU MR N M DEKA SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, PNB ASSTT.S.G.I. SC, REVENUE

WITH
[I.A.\(Civil\)/2344/2021](#)
in WP(C)/4901/2021

SMTI SOBITA RONGPHARPI
Versus
M/S SUPERLITE ACC BLOCKS AND 11
ORS.

MR. N N B CHOUDHURY
MR. N SARKAR
MR P K BASU
MR N M DEKA

GA, ASSAM
SC, APDCL
MS G Gayan
SC, INDUSTRIES AND COMMERCE
ASSTT.S.G.I.
SC, PNB
SC, REVENUE

WITH
[I.A.\(Civil\)/2345/2021](#)
in WP(C)/4901/2021

SMTI. SOBITA RONGPHARPI
Versus
M/S SUPERLITE ACC BLOCKS AND 11
ORS.

MR. N N B CHOUDHURY
MR. N SARKAR
MR P K BASU
MR N M DEKA

GA, ASSAM
SC, APDCL
MS G Gayan
SC, INDUSTRIES AND COMMERCE
SC, REVENUE
SC, PNB
ASSTT.S.G.I.

WITH
[I.A.\(Civil\)/1181/2023](#)
in WP(C)/4901/2021

M/S SUPERLITE ACC BLOCKS INDUSTRY
Versus
THE STATE OF ASSAM AND 12 ORS

MR. K N CHOUDHURY
MR. N BHARALI

GA, ASSAM
SC, APDCL
SC, INDUSTRIES AND COMMERCE
SC, PCB
SC, REVENUE
SC, PNB

57 WITH
[WP\(C\)/3025/2023](#)

SMT. INDRA BASUMATARY AND 24 ORS.
Versus
THE BODOLAND TERRITORIAL COUNCIL
AND AND 56 ORS.

MR. R MAJUMDAR
MR R DHAR
MR B C MUCHAHARY

GA, ASSAM
MS. R CHOUDHURY (R9-11,13-17,19-43,45 -
48,51,53,54,33,32,35)
MRS. S ROY (R9-11,13-17,19-43-
45-48,51,53,54,33,32,35)
MS. B. HAZARIKA (R9-11,13-17,19-43,45 -
48,51,53,54,33,32,35)
SC, BTC

HEARING

58 [WA/306/2023](#)
FIXED

JUNU DAS
Versus
THE STATE OF ASSAM AND 4 ORS.

DR.R SARMAH
MS P SAHA

SC, ELEM. EDU
MS. R B BORA, SC, BTC
SC, FINANCE

59 [WA/453/2023](#)
FIXED

JAYANTA HAZARIKA AND 19 ORS
Versus
THE STATE OF ASSAM ANDN 4 ORS. B

MR. R MAZUMDAR
MR. D DEKA

SC, HEALTH

WITH
[I.A.\(Civil\)/3672/2023](#)
in WA/453/2023

JAYANTA HAZARIKA AND 19 ORS
Versus
THE STATE OF ASSAM ANDN 4 ORS. B

MR. R MAZUMDAR
MR. D DEKA

60 [WA/468/2023](#)
CAVT. NO.13682/023,
FIXED, CAVT./1368/2023

BIJU KUMBANG
Versus
THE STATE OF ASSAM AND 4 ORS

MR S BORTHAKUR
MR. D GOGOI
MR H P NEPAL

MR. T J MAHANTA
MR. J SARMAH
SC, FOREST
FOR CAVEATOR

61 [WA/36/2024](#)
FIXED

SANJAY KR SINGH
Versus
PURBANCHAL BUILDTECH PVT LTD AND
6 ORS

MR. B D KONWAR SR. ADV. SC, PWD
MR. R SALOI
MR H AGARWAL
MR J SINGH

WITH
[I.A.\(Civil\)/280/2024](#)
in WA/36/2024

SANJAY KR SINGH
Versus
PURBANCHAL BUILDTECH PVT LTD AND
6 ORS

MR. B D KONWAR SR. ADV. SC, PWD
MR. R SALOI
MR H AGARWAL
MR J SINGH

=====

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024

9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024
15)	MR. S KATAKI	12-02-2024	To	17-02-2024
16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
20)	MR. A DAS	12-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/66/2024	ABDUL HANNAN MAZUMDER Versus MOMTA HOJAI	MS J AKTAR	
2 WP(C)/535/2024 FIXED	AINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS.	MRS. A GAYAN MR S E M AHMADIA MR A SHAH MR A SHAH	GA, ASSAM
3 WP(C)/536/2024 FIXED	SUSANTA PAUL Versus THE STATE OF ASSAM AND 4 ORS	MRS. A GAYAN MR S E M AHMADIA MR A SHAH	GA, ASSAM
4 WP(C)/551/2024	DEBAJIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. D P BORAH MR U GHOSH	GA, ASSAM SC, PWD
5 WP(C)/652/2024	MASUM AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MS A BEGUM S. M. ZINNA	GA, ASSAM SC, P H E
6 WP(C)/653/2024	ABHIJIT HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, HEALTH SC, K A A C
7 WP(C)/659/2024 CAVT. NO.14162/023, WITH CAVT-1416/2023	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
8 WP(C)/661/2024	JAHANGIR ALOM Versus THE UNION OF INDIA AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH SC, IRRIGATION
9 WP(C)/666/2024	SURAJ BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D.
10 WP(C)/670/2024	RUPJYOTI BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM SC, PWD

ADMISSION

11	WP(C)/369/2022	SAMSUN NEHAR Versus THE STATE OF ASSAM AND 3 ORS	G UDDIN MS. P ADHIKARI MR A K AZAD	GA, ASSAM
	WITH			
12	WP(C)/4331/2017	SAMSUN NEHAR Versus THE STATE OF ASSAM and 5 ORS.	MR.G UDDIN MS.P A TALUKDAR MR.I AHMED	GA, ASSAM
13	WP(C)/808/2022	PRASANTA KUMAR GANGULY Versus THE STATE BANK OF INDIA AND 4 ORS	MR. I A TALUKDAR MR. B HUSSAIN	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN
14	WP(C)/2214/2022	PRANAB KUMAR DEKA Versus THE STATE OF ASSAM AND ANR	MR. R DE	GA, ASSAM
15	WP(C)/2476/2022	AMITAV SENSOWA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D P BORAH MR B PAUL	GA, ASSAM
16	WP(C)/3298/2022	BIKASH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. D DEKA MR H BORAH	GA, ASSAM
17	WP(C)/3400/2022	DR. SHAILENDRA KUMAR Versus UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA	MR. A K DUTTA ASSTT.S.G.I.
18	WP(C)/3880/2022	NIKUNJA BIHARI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, PWD
19	WP(C)/5217/2022	ASHIA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. R DEVI	MR. A CHOUDHURY (r-5,6) SC, CO OP MR. S ISLAM (r-5,6) MS. A KAUSHAR (r-5,6)
20	WP(C)/5446/2022	DR. CHANDRASHEKAR GOWDA N Versus THE UNION OF INDIA AND 6 ORS	MR S BORTHAKUR MR. P K BORAH MR P H KONWAR	MR. K K PARASAR (r-1 to 7) ASSTT.S.G.I.
21	WP(C)/5451/2022	RANJIT BORO AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, HEALTH SC, FINANCE
22	WP(C)/6859/2022	JNANA RANJAN DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA	SC, FOREST
23	WP(C)/7065/2022	JAHINUR HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, PWD ROAD GA, ASSAM MR A CHALIHA, SC, PWD, ASSAM
24	WP(C)/7605/2022	GIRINDRA MISRA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. S DASGUPTA MS S DASGUPTA	GA, ASSAM MRS. M M KATAKEY, SC, VETERINARY DEPTT. SC, FINANCE
25	WP(C)/213/2023	MUKTINATH DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, P AND R.D. GA, ASSAM SC, APSC
26	WP(C)/409/2023 FIXED	MANOHAR DEKA, AFS Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR H MAZUMDER N AHMED	GA, ASSAM SC, FINANCE DEPTT.
27	WP(C)/2076/2023 B/O	SANTIMONI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, HEALTH
28	WP(C)/4258/2023	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI	GA, ASSAM
29	WP(C)/5649/2023 B/O	RINKU BORDOLOI AND 8 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 8 ORS	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	SC, APDCL

30	WP(C)/7545/2023 FIXED	SMT. RITASRI BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. H ISLAM	SC, CO OP GA, ASSAM
31	WP(C)/7590/2023 FIXED	JISKEL BASUMATARY Versus THE UNION OF INDIA AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
32	WP(C)/7599/2023 FIXED	FUJAIL UDDIN AHMED Versus THE UNION OF INDIA AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
33	WP(C)/7600/2023	SANDEEP KUMAR SAIKIA Versus THE UNION OF INDIA AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
34	WP(C)/7606/2023 FIXED	GITALI BURAGOHAIN Versus THE UNION OF INDIA AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH SC, FOREST
35	WP(C)/7/2024 FIXED	ANUWAR HUSSAIN SARKAR Versus THE UNION OF INDIA AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
36	WP(C)/10/2024 FIXED	AKSHYA KUMAR NATH Versus THE UNION OF INDIA AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
37	WP(C)/13/2024 FIXED	GITARTHA DAS Versus THE UNION OF INDIA AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH SC, PWD
38	WP(C)/15/2024 FIXED	UTTOM KUMAR SAIKIA Versus THE UNION OF INDIA AND 8 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH

ORDERS

39	Cont.Cas(C)/308/2022	PRASANTA BARUA Versus DR. K. N. RAGHAVAN	MR. Y S MANNAN MR. M J BARUAH MS M NEOG	
40	Cont.Cas(C)/313/2022	RAJEN BORO Versus SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
41	Cont.Cas(C)/363/2022 FIXED	DR. BASANTA LASKAR Versus SIDDHARTH SINGH AND ANR	PETITIONER IN PERSON	MR S CHAKRABORTY MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2) AMICUS CURIAE

	WITH I.A.(Civil)/910/2023 in Cont.Cas(C)/363/2022	DR. BASANTA LASKAR, Versus MR. AVINASH P. JOSHI, ANANTA KALITA AND 10 ORS.		MR. B GOGOI MR A CHALIHA
42	Cont.Cas(C)/435/2022	Versus MEGHA NIDHI DAHAL, I.A.S., HABIB ALI BARBHUIYA Versus SMTI. ARCHANA VARMA, IAS AND 7 ORS	MR. K R BORA MR. R PHUKAN	MR. D NATH SR GA,ASSAM
43	Cont.Cas(C)/695/2022 FIXED		MR. A M S MAZUMDER	MR. D SAIKIA (R-2) MR D KALITA (R-5) MR. D NATH (R-5) MR. A BHATTACHARYYA (R-2) MR. S DUTTA (R-2)
44	Cont.Cas(C)/300/2023	MINAKSHI HAZARIKA Versus BINITA PEGU AND 4 ORS.	MS. D SONOWAL	MR R DHAR MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. LENTSO MS G SWAMI ADDL. SR. GA, ASSAM
45	Cont.Cas(C)/312/2023	CHANDRA DEORI Versus MRS. BINITA PEGU AND 4 ORS.	MS. D SONOWAL	MR R DHAR MR. A SARMA (R-5) MR. M HUSSAIN (R-5) MR. K KALITA (R-5) MS G SWAMI (R-5) ADDL. SR. GA, ASSAM
46	Cont.Cas(C)/430/2023	JUNTI SAIKIA Versus PABAN KUMAR BORTHAKUR AND ANR KALPANA MAZUMDAR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	MS. M DEVI MR. A DEY MR. A DAS
47	I.A.(Civil)/273/2024 in WP(C)/19/2024			
	WITH WP(C)/19/2024	KALPANA MAZUMDAR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	SC, KHADI AND VILLAGE INDUSTRIES BOARD
48	I.A.(Civil)/326/2024 in WP(C)/793/2023	RANTU KUMAR NATH, Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS	GA, ASSAM
	WITH WP(C)/793/2023	RANTU KUMAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS	GA, ASSAM
		HEARING		
49	WP(C)/1411/2023 FIXED	HEMO GOHAIN Versus CENTRAL BANK OF INDIA AND 4 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	Mukesh Sharma MR. M SARMA, SC, CENTRAL BANK OF INDIA MS. S YASMIN SC, CENTRAL BANK OF INDIA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024

7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024
9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024
15)	MR. S KATAKI	12-02-2024	To	17-02-2024
16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
20)	MR. A DAS	12-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5304/2019	PURNIMA BALA BARMAN Versus THE UNION OF INDIA AND 6 ORS.	MR. A AWAL MR. N AHMED MR R A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/6924/2019 WITH LCR, B/A	ABDUL HAQUE Versus THE UNION OF INDIA AND 5 ORS.	MR I RAFIQUE MS. M DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/7790/2019	SAPIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. I CHOUDHURY MR S E M AHMADIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/8184/2019 WITH LCR	AJIRAN NESSA @ AJERAN NESSA Versus THE UNION OF INDIA AND 7 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/9427/2019 FIXED	BADSA ALI @ MUNASH ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A ALAMGEER MR. A H M R CHOUDHURY MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/4220/2020 WITH LCR	MUSTT RAFIJAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. M K NEOG MR. B KUMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/4236/2020 WITH LCR	HABIRUN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S BHUYAN MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/4298/2020 WITH LCR	MITHU DUTTA @ MITHU NANDI Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	WP(C)/291/2024 FIXED	BAHARUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/637/2024	IMRAN HUSSAIN LASKAR Versus THE UNION OF INDIA AND 2 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA	DY.S.G.I.
11	WP(C)/651/2024	SARATHI DAS Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/660/2024	MD. AIJUL HOQUE @ AIZUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/671/2024	IYAD ALI @ YAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
14	WP(C)/1387/2017 WITH LCR	SAMIRAN NESSA @ SAMIRAN BIBI Versus THE UNION OF INDIA and 9 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAMR. 2-10. ASSTT.S.G.I.(R. 1.)
15	WP(C)/1603/2017 WITH LCR	FAKRUL ISLAM Versus THE UNION OF INDIA and 5 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/1639/2017	AZIZUL HOQUE @ AJIJUR HAQUE @ AJIJUL HAQUE and ANR. Versus THE UNION OF INDIA and 6 ORS.	MR.A M KHAN MR.R ALI MR.S MOLLAH	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/3850/2017	ATUL SARKAR @ ATUL MANDAL Versus THE UNION OF INDIA and 4 ORS	MS.P BORAH	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/4319/2017	MUSST. BEGUM NESSA Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
19	WP(C)/5130/2017	MD. ABDUL HAMID Versus THE UNION OF INDIA and 4 ORS.	MS.N BARUAH MS.P BARUAH MR.K SINGHA MR.D GOGOI	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/5214/2017	RAHIMA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.N AHMED MR.S ISLAM MR.S RANA	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/7138/2017	SUNITY SEAL Versus UNION OF INDIA and 2 ORS	MS.A KAUSHAR MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/5507/2018 WITH LCR	EBRAHIM ALI @ IBRAHIM ALI Versus THE UNION OF INDIA AND 5 ORS	MS C MEDHI MR. S NATH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WP(C)/7180/2018 WITH LCR	SAHAR ALI Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

24	WP(C)/425/2021 WITH LCR	BINOD ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/455/2021 WITH LCR	IMAN ALI Versus THE UNION OF INDIA AND 7 ORS	MR. B C DAS MS M D MEDHI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
26	WP(C)/458/2021 WITH LCR	PARBINA BEGUM @ FARBINA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, ECI SC, F.T
27	WP(C)/600/2021 WITH LCR	ALAKJAN@ ALEKJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/642/2021 WITH LCR	ABDUL AZIZ @ABDUL AJJ Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/2567/2022	MD. YAKUB ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BORA MR. T DEURI MR. J PATOWARY MR. V A CHOWDHURY MS. A MESEN MS J BEGUM	GA, ASSAM MR I RAFIQUE (R8) MR. M K SHARMA (R8) MS A AFREEN (R8)

ORDERS

30	I.A.(Civil)/3644/2019 WITH WP(C)/6425/2017 (D/O) in WP(C)/6425/2017	DEBUL DAS Versus THE UNION OF INDIA and 6 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/4339/2022	BIMALA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM
32	W.P.(CrI.)/39/2023	RUKSANA AKHTAR Versus THE UNION OF INDIA AND 9 ORS	MS. S K NARGIS MR SARFRAZ NAWAZ MS S BEGUM MS N SULTANA	GA, ASSAM MRS. A GAYAN DY.S.G.I.
33	I.A.(Civil)/332/2024 B/O, IN WP(C)/4009/2019 (D/O) in WP(C)/4009/2019	ABDUR RAHIM @ ABDUL RAHIM Versus THE UNION OF INDIA AND 5 ORS	MR A HUSSAIN	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
34	I.A.(Civil)/368/2024 in WP(C)/926/2020	MAZAM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MS F AHMED	SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/926/2020 WITH LCR	MAZAM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

HEARING

35	WP(C)/538/2019 FIXED, WITH LCR	MOFIZ UDDIN @ MAFISHUDIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MS F N AHMED MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
----	---------------------------------------------------	-------------------------------------------------------------------------------	------------------------------------------------------------------	-------------------------------------------------------------------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024
9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024
15)	MR. S KATAKI	12-02-2024	To	17-02-2024
16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
20)	MR. A DAS	12-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7397/2021 PART-HEARD, WITH WP(C)/5223/2015 (D/O), WP(C)/500/2015 (D/O)	BALURAM GOGOI Versus THE STATE OF ASSAM AND 10 ORS.	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
ORDERS				
2	Review.Pet./61/2020 FIXED, IN WP(C)/286/2016 (D/O), WP(C)/1622/2003 (D/O), WP(C)/7560/2003 (D/O), WP(C)/3861/2004 (D/O), WP(C)/4714/2010 (D/O)	THE STATE OF ASSAM AND 2 ORS Versus SRI CHANDAN KALITA AND 2 ORS	MR. R MAZUMDAR	MR D K NATH
3	Review.Pet./20/2022 FIXED, WITH WP(C)/4859/2020(D/O)	STATE OF ASSAM Versus NILOTPAL BHATTACHARYYA AND ANR.	MR. D SAIKIA MR. R MAZUMDAR	MR. T C CHUTIA, SC, ASSAM HIGHER SECONDARY EDUCATION COUNCIL (R-2 & 3)

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024
9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024

15)	MR. S KATAKI	12-02-2024	To	17-02-2024
16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
20)	MR. A DAS	12-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday, 12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4965/2023 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS MR R SENSUA MR. K MOHAMMED A M AHMED	GA, ASSAM SC, REVENUE
2	WP(C)/649/2024	SAIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MR J ISLAM MS S RAJBONGSHI	SC, P AND R.D. GA, ASSAM
3	WP(C)/650/2024	M/S HILL VIEW AND ANR Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS	MR P BHARDWAJ MS. B DEVI MR M C KAKOTI	SC, GMC
4	WP(C)/669/2024	AJIT BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MS. S MAHANTA MR. M MAHANTA MR. B BORAH	GA, ASSAM SC, FOREST
5	WP(C)/673/2024	FLEXICOM INDUSTRIES PVT LTD Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MS M DAS	DY.S.G.I.
ORDER (STAY VACATING)				
6	I.A.(Civil)/3792/2023 FIXED in WP(C)/5427/2023 WITH WP(C)/5427/2023	M/S OMEGA SECURITY SOLUTIONS, Versus THE UNION OF INDIA AND 4 ORS	MR. S BORTHAKUR	MR H K DAS DY.S.G.I.
	WITH I.A.(Civil)/2911/2023 in WP(C)/5427/2023	M/S BODOLAND SECURITY SERVICES Versus THE UNION OF INDIA AND 4 ORS	MR. U K NAIR MR H K DAS MR. A BORO MR N K SARMA	MR S BORTHAKUR (R5) MRS. A GAYAN MR SAURADEEP DEY (R5) DY.S.G.I.
	WITH I.A.(Civil)/2911/2023 in WP(C)/5427/2023	M/S BODOLAND SECURITY SERVICES Versus M/S BUDI RAM BORO AND 3 ORS.	MR. U K NAIR MR. A BORO	MR. A GAYAN
ORDER NO STEPS				
7	WP(C)/6112/2023 B/O	DINAMANI HALOI Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, HANDLOOM AND TEXTILE SC, FINANCE

ADMISSION

8	WP(C)/1498/2022	LAIPULI SAMABAI SAMITY LTD AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R BORUAH	GA, ASSAM
9	WP(C)/3271/2022 FIXED	JAYDEEP GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, FOREST
10	WP(C)/3536/2022	RITA CHHETRY Versus THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, EPF
11	WP(C)/3548/2022	PURVANCHAL COMMUNICATION PVT LTD AND ANR Versus FOOD CORPORATION OF INDIA AND 5 ORS	MR S SARMA MR. J DEKA MR. R DUBEY MR. S K DEKA MS. A B KAYASTHA MR. A N I HUSSAIN MR. A GAUTAM	MR. T K BHUYAN SC, F C I
12	WP(C)/4606/2022	MD. RAHMAT ALI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS S RAHANA MR. A M AHMED MR. P DEKA MR A DAS P. GHOSH	GA, ASSAM
13	WP(C)/7975/2022	PUSPADHAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ MR. D J BORAH	GA, ASSAM
14	WP(C)/8281/2022 FIXED, WITH WP(C)8736/2019 (D/O)	M/S SARESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY (r-7) GA, ASSAM MS. J DEKA (r-7) MS. A TALUKDAR (r-7)
15	WITH WP(C)/8310/2019	M/S. CHANDAKHOLA BEEL FISHERY CO-OPERATIVE SOCIETIES LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARMA MR D KALITA MS. A TALUKDAR	GA, ASSAM MS. M BHATTACHARYYA, ADDL. SR. GOVT. ADVOCATE
16	WP(C)/2001/2023 FIXED	MD. AZAD ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR G CHOUDHURY (r-5) MS M N KONYAK (r-5) MS SWATI SHARMA (r-5)
17	WP(C)/2116/2023	M/S RAJDEEP DEY Versus BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS.	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM SC, BTC
18	WP(C)/3328/2023 B/O	NIPUL KALITA Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, RMSA SC, BTC
19	WP(C)/3490/2023 B/O	NIPUL KALITA Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR S HOQUE MR. M DEKA MR. F A FAROOQUE	MR. S BORA, SC, RMSA SC, BTC
20	WP(C)/3903/2023 FIXED	M/S KHAN BROTHERS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR H MAZUMDER MISS. J GOGOI	MR. S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE SC. ASSAM SEED CORPN.
21	WITH WP(C)/3882/2023	M/S R AND D ASSOCIATES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE
22	WP(C)/4004/2023 FIXED	KARUNA DEURY Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MS S PATOWARY	SC, P AND R.D. SC, FINANCE AND TAXATION MR. K SARMA (r-7) MR. S BORUAH (r-7) SC, BTC

23	WP(C)/4982/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON	MRS. R DEVI (r-4,5) DY.S.G.I. SC, PWD
	WITH			
24	WP(C)/2146/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD
25	WP(C)/5228/2023 B/O	MAHANANDA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE
26	WP(C)/5877/2023 B/O	KISHORE KUMAR BEZBARUAH Versus THE STATE OF ASSAM AND 5 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE SC, REVENUE
27	WP(C)/6036/2023 FIXED	KAKO TEA PVT. LTD. Versus THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MRS. R MAHANTA MS A JHA	MR. R K BHATRA (r-4) MR. A SAIKIA (r-4) MS P HUJURI (r-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, NEDFI
28	WP(C)/6065/2023 B/O	MURTAZA SAIDUZ JAMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN	GA, ASSAM SC, FINANCE
29	WP(C)/6108/2023 B/O	DINAMANI HALOI Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE
30	WP(C)/6109/2023 B/O	DINAMANI HALOI Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE
31	WP(C)/6125/2023 B/O	DINAMANI HALOI Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE
32	WP(C)/101/2024 FIXED	NABAJYOTI DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE
33	WP(C)/266/2024 FIXED	HASNA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE DEPTT.
34	WP(C)/268/2024 FIXED	MAHBUB HUSSAIN TAPADAR Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE
35	WP(C)/269/2024 FIXED	ZIA UDDIN Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE
36	WP(C)/278/2024 FIXED	SUJIT NAMASUDRA Versus THE STATE OF ASSAM AND 5 ORS	MR P R SARMA MR D MEDHI MR. A HUDA	GA, ASSAM
37	WP(C)/292/2024 FIXED	SAMSUL ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE
38	WP(C)/294/2024 FIXED	A F SAHID AHMED Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE DEPTT.
		ORDERS		
39	Arb.P./22/2023	M/S. JCL INFRA PVT. LTD., Versus THE UNION OF INDIA AND ANR	MR. R A CHOUDHURY MS S S ZIA	MR H GUPTA DY.S.G.I.

40	WP(C)/6954/2023 FIXED	ABDUL WAHAB Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	SC, IWT
41	WP(C)/7325/2023 FIXED	MORJINA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	SC, P AND R.D.
42	WP(C)/109/2024	MUSSTT DILUARA BEGUM AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	SC, P AND R.D. GA, ASSAM
43	I.A.(Civil)/204/2024 FIXED in WP(C)/7146/2023 WITH WP(C)/7146/2023	NIKUNJA DUTTA Versus THE STATE OF ASSAM AND 3 ORS NIKUNJA DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR N TALUKDAR MS N RABHA MR N TALUKDAR MS N RABHA	SC, IRRIGATION SC, IRRIGATION GA, ASSAM SC, IRRIGATION

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024
9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024
15)	MR. S KATAKI	12-02-2024	To	17-02-2024
16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
20)	MR. A DAS	12-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/7092/2022 FIXED	ANJANA CHOUDHARY AND 34 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU, MR B GOGOI SC FINANCE (R-5)
	WITH			
2	WP(C)/6781/2022	SUPRATIM NATH AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	G. GOSWAMI G UDDIN MR H I CHOUDHURY MR B P BORAH MS. P ADHIKARI	SC, ELEM. EDU , MR B GOGOI SC FINANCE (R-5)
	WITH			
3	WP(C)/7343/2022	NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
MOTION				
4	AB/294/2024	ABUL BASAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM	PP, ASSAM
5	AB/323/2024	MIR ALOM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
ORDERS				
6	Review.Pet./157/2022 WITH WP(C)/5172/2016 (D/O)	UNION OF INDIA AND 3 ORS. Versus EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	MR. R MAZUMDAR
	WITH			
7	Cont.Cas(C)/549/2022	EX TC 62091 RECT/GD SATBIR SINGH Versus AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS. A GAYAN (R2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024
9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024
15)	MR. S KATAKI	12-02-2024	To	17-02-2024
16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
20)	MR. A DAS	12-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/6620/2023	MONUJ HASNU @ MANOJ HASNU Versus THE STATE OF ASSAM AND 6 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SC, NHIDC SC, K A A C SC, FOREST
2 WP(C)/6621/2023	PASING DAULAGUPU @ PASING DAULAGUPHU Versus THE STATE OF ASSAM AND 6 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SC, NHIDC SC, FOREST
3 Arb.P./4/2024	OMEGA BIOTECH LTD., Versus THE MISSION DIRECTOR AND ANR	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS. S. TODI MS K BHATTACHARYYA MS K SARMA	SC, NHM
4 Cont.Cas(C)/65/2024	BRAJENDRA GAYARI @ BRAJENDRA GAYARI Versus ANURAG JAIN AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. P SARMAH	
5 WP(C)/397/2024 FIXED	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, WATER RESOURCE
6 WP(C)/507/2024 FIXED	JAHADUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS S JAIN	MR H SARMA (GA, ASSAM) SC, REVENUE
7 WP(C)/579/2024 FIXED	BIRENDRA PRASAD Versus THE STATE OF ASSAM AND ANR	MR. D SARAF MR. S S GUPTA	GA, ASSAM
8 WP(C)/582/2024	MD MOTIUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. J AHMED MR. S SHARMA R BEGUM H G DAISY B RONGHANGPI	GA, ASSAM
9 WP(C)/587/2024	LINA CHOUDHURY @ LINA CHOUDHURY RAJKHOWA Versus THE STATE OF ASSAM AND 4 ORS	MR. T HUSSAIN	GA, ASSAM SC, REVENUE

10	WP(C)/597/2024	BIJULI PATHAK DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS D BARUAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
11	WP(C)/604/2024	JAGDISH SAHU AND ANR Versus THE STATE OF WEST BENGAL AND 2 ORS	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM
12	WP(C)/609/2024	DR. JAGAT SINGH TERON Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, K A A C
13	WP(C)/618/2024	M/S B M SANGMA ENTERPRISE Versus THE UNION OF INDIA AND 3 ORS	M K BORAH MS. P. KASHYAP	GA, ASSAM DY.S.G.I.
14	WP(C)/622/2024	S. P. MEMORIAL SHIKSHA NIKETAN SAMITI Versus THE UNION OF INDIA AND 4 ORS	MR J PAYENG MS PRATIMA RABHA MS A PAYENG	GA, ASSAM DY.S.G.I. SC, FINANCE
15	WP(C)/624/2024	JITEN BHUYAN Versus THE UNION OF INDIA AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	DY.S.G.I. SC, GMC SC, G M D A
16	WP(C)/630/2024	KABIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR N RAHMAN	SC, P H E
17	WP(C)/631/2024	MD. MOKIBUR RAHMAN Versus THE UNION OF INDIA AND 3 ORS	MR. P K MUNIR MR. A GAYAN	ASSTT.S.G.I.
18	WP(C)/648/2024	RANJIT DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A B T HAQUE MS HIMADRI BORAH	GA, ASSAM SC, REVENUE
19	WP(C)/654/2024	HADIA NILOFAR KHALIL Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, NHIDC SC, REVENUE
20	WP(C)/655/2024 B/O	DIPTY PATOWARY Versus THE UNION CO-OPERATIVE BANK LTD. AND 2 ORS.	MR N RAHMAN	
21	WP(C)/668/2024	BASHANTI JAISWAL Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. SUDAKSHINA K. MR R SENSUA A M AHMED R A LAHKAR	GA, ASSAM SC, REVENUE
22	WP(C)/675/2024	DR. RANBIR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
23	WP(C)/679/2024	MOHAN BAHADUR KARKI DARJJI @ MOHAN BAHADUR DARJJI Versus THE ASSAM GRAMIN VIKASH BANK AND 5 ORS (F)	MR. L MOHAN MR. P GOGOI	
ORDER (IMPLEADMENT OF PARTY)				
24	I.A.(Civil)/172/2024 B/O in WP(C)/7487/2023	PORESH KATAKY AND ANR Versus M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD AND 3 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	MR. S N TAMULI
	WITH WP(C)/7487/2023	PORESH KATAKY AND ANR Versus M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD AND 3 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	

ADMISSION

25	WP(C)/4921/2022 B/O	SMT. DALJEET KAUR JASSAL @ DALJIT KAUR JASSAL Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
	WITH			
26	WP(C)/4596/2022	CHETAN PASARI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
	WITH			
27	WP(C)/4597/2022	PRADIP TIBREWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
28	WP(C)/5161/2022 FIXED	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE
	WITH I.A.(Civil)/3414/2023 in WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID	GA, ASSAM SC, REVENUE
29	WP(C)/5822/2022 FIXED	AKKAS ALI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS N J DAS MRS. S ISLAM	SC, CO OP GA, ASSAM MR N A MAZARBHUIYA (r-6)
30	WP(C)/6031/2022 B/O	ASSAM HATIFANDI UNION Versus THE STATE OF ASSAM AND 2 ORS.	MR F Z MAZUMDER	GA, ASSAM
31	WP(C)/1567/2023 FIXED	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR R SHARMA PETITIONER IN PERSON (MR. B. BUCHA)	MR. K N CHOUDHURY (R-5) GA, ASSAM MR. B D DEKA (R-5) MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5)
	WITH I.A.(Civil)/2168/2023 in WP(C)/1567/2023	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON (MR. B. BUCHA)	GA, ASSAM
32	WP(C)/1962/2023 FIXED	DHAN BORO Versus THE UNION OF INDIA AND 4 ORS	MR P KATAKI MR U S BORGHAIN MRS R BEGUM MRS. M D BORUAH	MR. M DUTTA (r-4) MS S DEV (r-4) MS. M D BORAH (R-5) MS N RAI (r-4) DY.S.G.I. SC, TRANSPORT SC, NCB
33	WP(C)/5073/2023 FIXED	NAMITA HAZARIKA BORA Versus THE STATE OF ASSAM AND 14 ORS.	MR. J KALITA MR. N J GOGOI M.A. BEGUM	SC, P AND R.D. GA, ASSAM MR. S BARUAH
34	WP(C)/5509/2023 B/O	LATU HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR R S CHAUHAN MR. B HUSSAIN	SC, P AND R.D. GA, ASSAM
35	WP(C)/6843/2023 FIXED	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR. P K ROYCHOUDHURY MS R R CHOUDHURY MR REZABUL HOQUE	GA, ASSAM MR. B SAHARIA (R-8) MR. A M BARBHUIYA (R-8) MS A BEGUM (R-8) S. M. ZINNA (R-8)
	WITH I.A.(Civil)/3890/2023 in WP(C)/6843/2023	THE CHAIRMAN, HAILAKANDI MUNICIPAL BOARD, Versus PARTHA KUMAR NATH AND 7 ORS	MR. B SAHARIA (R-8) MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM (R-8) S. M. ZINNA (R-8)	MR H I CHOUDHURY GA, ASSAM
	WITH I.A.(Civil)/249/2024 in WP(C)/6843/2023	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 9 ORS	MR H I CHOUDHURY MR. P K ROYCHOUDHURY MS R R CHOUDHURY MR REZABUL HOQUE	GA, ASSAM MR. A M BARBHUIYA DY.S.G.I. SC, FINANCE

36	WP(C)/7109/2023 CAVT. NO.11622/023, FIXED, WITH CAVT. NO. 1162/2023	JAHIR UDDIN LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 18 ORS	MR. S BANIK MS F BEGUM	SC, CO OP GA, ASSAM MR M J QUADIR (FOR CAVEATOR) MR. A K HANNAN (FOR CAVEATOR)
37	WP(C)/7410/2023 FIXED	ANUJ BHAJANKA Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS PRATIMA RABHA MR G TAKU MS A PAYENG	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
38	WP(C)/7532/2023 FIXED	AMULYA DHAN ROY Versus THE GAUHATI HIGH COURT AND 2 ORS	MR A A DEWAN MS S RAJBONGSHI S N ULLAH MR M K DAS MR H A RASHID	GA, ASSAM SC, G.H.C
39	WP(C)/7573/2023 FIXED	HAZERA BEWA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N PATHAK	GA, ASSAM SC, REVENUE
40	WP(C)/7579/2023 FIXED	MOINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM
41	WP(C)/7582/2023 FIXED	HARI KISHAN AND ANR Versus UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH	SC, DRI SC, CUSTOMS
42	WP(C)/11/2024 FIXED	ABDUL HANNAN AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR M A ISLAM MR J I MONDAL	SC, CO OP GA, ASSAM
	WITH			
43	WP(C)/4099/2023	NABIR HUSSAIN AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MR. D. BORAH	SC, CO OP
	WITH			
44	WP(C)/4896/2023	MONOWARA KHATUN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
45	WP(C)/36/2024 FIXED	M/S SHRI RAMESHWAR TRADERS (PROP SHRI RAJESH KUMAR CHOUDHURY) Versus THE STATE OF ASSAM AND 2 ORS	MR R K JOSHI MR S K AGARWAL	SC, TAXATION
46	WP(C)/158/2024 FIXED	BIJOY BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. J GHOSH	GA, ASSAM
47	WP(C)/201/2024 FIXED	ANANTA ROY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	S R BARUAH MR B CHOUDHURY SC, AGRICULTURE DEPARTMENT SC, NHIDC SC, REVENUE
48	WP(C)/203/2024 FIXED	ABDUL MATIN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. S. R BARUAH MR B CHOUDHURY (SC, AGRICULTURE DEPT.) SC, NHIDC SC, REVENUE
		ORDERS		
49	I.A.(Civil)/3799/2023 FIXED in WP(C)/6068/2022 WITH WP(C)/6068/2022	RIMPUMONI BORDOLOI Versus OIL INDIA LTD. AND 2 ORS.	MS. B DUTTA MR. S R GOGOI	SC, OIL
		RIMPUMONI BORDOLOI Versus OIL INDIA LTD. AND 2 ORS.	MR. M DUTTA MR. S R GOGOI	MR B D DAS MR H K SARMA MR S BORA MR. H R DAS SC, OIL
50	I.A.(Civil)/3838/2023 FIXED in WP(C)/4256/2023	DIBYA JYOTI BORA, Versus THE STATE OF ASSAM AND 2 ORS.	MR. M SARMA	SC, GHC

WITH
[WP\(C\)/4256/2023](#)

DIBYA JYOTI BORA
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. M SARMA
GA, ASSAM
SC, GHC

51 [WP\(C\)/6742/2023](#)
FIXED

NALINA T
Versus
CANARA BANK AND 4 ORS

MR B D DAS
S CHANDA
MRS R DEKA
MR D BANIA
MR. S R ISLAM
MS. D PARBIN
SC, CANARA BANK

52 [WP\(C\)/7461/2023](#)
FIXED

TIKENDRA NATH CHAMUAH AND 2 ORS
Versus
THE STATE OF ASSAM AND 29 ORS

MR S M ABDULLAH P
MS F HUSSAIN
MD S HOQUE
MR. M DEKA
MD R ISLAM
MS B KOUSHIK
GA, ASSAM

53 [WP\(C\)/18/2024](#)
FIXED

M/S A K DAS AND SONS
Versus
UNION OF INAID AND 6 ORS.

MR. D DAS SR. ADV
MR. K MOHAMMED
MS S SHARMA
MR. INDRAJIT BHUYAN
GA, ASSAM
SC, NHAI
MRS S BARUAH
DY.S.G.I.

54 [WP\(C\)/240/2024](#)
FIXED

SURESH KUMAR KASHIWAL
Versus
THE STATE OF ASSAM AND 8 ORS

MR. R B PHOOKAN
R SARMAH
MS M KAKOTY
SC, GDD
SC, G M D A
SC, GMC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024
9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024
15)	MR. S KATAKI	12-02-2024	To	17-02-2024
16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
20)	MR. A DAS	12-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./397/2024	TAJ UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
MOTION				
2	WP(C)/4472/2023	DANDI HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, FINANCE
3	WP(C)/6408/2023 FIXED	ARUN CH KALITA Versus UNION OF INDIA AND 6 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. K GOGOI DY.S.G.I.
4	WP(C)/419/2024 FIXED	DURGAKINKAR BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS	MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, INDUSTRIES AND COMMERCE
5	WP(C)/657/2024	BIKASH PURAKAYASTHA Versus THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MS. P SAHARIA V KHAKHALARY	DY.S.G.I.
6	WP(C)/664/2024	SABINA LANGTHASA Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	SC, HIGHER EDU
7	WP(C)/678/2024	PREMA BHADRA HASNU Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SR. SC, APGCL

ADMISSION

8	WP(C)/18/2017	INDRAJIT DUTTA CHOUDHURY and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.N C DAS MR.T ROY MR.S DEY MR B SARKAR	MS. N MODI GA, ASSAM MR P NAYAK (SC, FINANCE, R-4) MR.S DUTTA(R- 2&3) MR.C SHARMA(R- 2&3) MR. H. SARMA, ADDL. SR. GA, ASSAM MR.SIDHANT DUTTA(R- 2&3)
	WITH			
9	WP(C)/5618/2017	INDRAJIT DUTTA CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MSB DEVI MR.U K NAIR MS.J PAUL MR.A CHETRY	GA, ASSAM MR P NAYAK (SC, FINANCE, R-5)
10	WP(C)/1714/2017	MANIK SONOWAL and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.U J SAIKIA MR.A GOHAIN	SC, ELEMENTARY EDUCATION GA, ASSAM MR.B GOGOI SC, FINANCE
11	WP(C)/3487/2017	ON THE DEATH OF AZIM UDDIN CHOUDHURY HIS LEGALHEIR/WIFE ANOWARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS.	DR. B AHMED MR.I H BARBHUIYA MS R RAJKHOWA MR. A K AZAD	GA, ASSAM SC, AG MR. A ROY(SC,PNRD R- 1&2) MR. R K TALUKDAR (R-5)
12	WP(C)/3637/2017	SMT. RENUKA THAKURIA Versus THE STATE OF ASSAM and 3 ORS.	MS.P BHATTACHARYA MR.D MAHANTA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM MR.J K PARAJULI SC, FINANCE
13	WP(C)/6019/2017 FIXED	SACHIN KALITA Versus THE STATE OF ASSAM and 5 ORS.	MR.B P BORAH MR.P J DUTTA	MR. A CHAMUAH (SC, UGC) SC, SECONDARY EDUCATION
14	WP(C)/8090/2017	ANIMA CHANGMAI and 18 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MD.M U AHMED MR.S F CHISTIE	GA, ASSAM SC, EDUCATION SC, FINANCE
15	WP(C)/3466/2018	DAMAYANTI DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM SC, AG SC, FINANCE
16	WP(C)/6007/2019 B/O	MONORANJAN CHANDA Versus UNION OF INDIA AND 9 ORS.	MR. N DHAR MR. I H LASKAR MR. P K DEKA MR . B MALAKAR MR J H LASKAR MS. S DASGUPTA	ASSTT.S.G.I.
17	WP(C)/9536/2019 B/O, WITH WA 536/2002 (D/O), WP(C)/1717/1999 (D/O)	KHURSHED HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU SC, FINANCE DEPTT.
18	WP(C)/780/2020	HITESH ROY AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	SC, ELEM. EDU SC, FINANCE
19	WP(C)/1048/2020	LASHMI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MANNAF MRS. A KHANAM	SC, AG (A AND E), P CHAKRABORTY GA, ASSAM SC, AG SC, FINANCE DEPTT., R BORPUJARI
20	WP(C)/4570/2021 FIXED	SOVA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S BORA MS J RAJKUMARI	SR. GA, ASSAM SC, FINANCE SC, N C HILLS SC, WATER RESOURCE
21	WP(C)/4845/2021	RAJDEEP KONWAR AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR S CHAUHAN MR. P MAZUMDER	MR B PUSHILAL (R-5,6) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
22	WP(C)/6386/2021	NARENDRANATH DAS Versus STATE BANK OF INDIA AND 3 ORS	MR. T DAS MR M CHOUDHURY MS. R BARMAN MR P J DAS	MR G JALAN

23	WP(C)/6877/2021	JAGINDAR BORO @ JAGINDAR BORO Versus THE STATE OF ASSAM AND 7 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, ELEM. EDU SC, AG SC, BTC
24	WP(C)/1491/2022	SUNIL KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM MR P BHARDWAJ SC, BTC SC. AGRI. DEPTT.
25	WP(C)/2303/2022	DIPTIMONI SONOWAL Versus THE STATE OF ASSAM AND 7 ORS.	MR. B BARUAH MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
26	WP(C)/3139/2022 FIXED	NABA KANTA PATIR Versus THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS DEPTT.
27	WP(C)/4626/2022 FIXED	SIDDIQUE ALI MOLLAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	SC, TRANSPORT SC, FINANCE
28	WP(C)/4745/2022 FIXED	PARESH BAISHYA Versus THE STATE OF ASSAM AND 8 ORS	MS. S CHAKRAVARTY MS. M SHARMA MRS. P. SARMA	GA, ASSAM MR. D SARMA (R-8) SC, SEC. EDU.
29	WP(C)/6946/2022	JHARNA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, AG MR. S K MEDHI (R-4) SC, GAD
30	WP(C)/7141/2022	NO. 850794837 HC/GD KHAGENDRA NATH SAIKIA Versus THE UNION OF INDIA AND 2 ORS	MR. B C DAS MS. I DAS	MR. B CHAKRAVARTY DY.S.G.I.
31	WP(C)/7557/2022	NITU DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR J ISLAM MR. A HUSSAIN MS D DAS MR M SIDDIQUE	MRS. R DEVI ASSTT.S.G.I.
32	WP(C)/411/2023	BIJOY RABHA Versus THE UNION OF INDIA AND 3 ORS	MS. S B CHOUDHURY MR. S K DAS	MS. B SARMA DY.S.G.I.
33	WP(C)/539/2023	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR R SINGHA MISS. M BORAH MS S PATOWARY	SC, ELEM. EDU SC, AG
	WITH I.A.(Civil)/329/2024 in WP(C)/539/2023	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R SINGHA	SC, ELEM. EDU SC, AG
34	WP(C)/713/2023	RAHELA KHANAM Versus THE STATE OF ASSAM AND 8 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR U SARMA (r-6,7) MR. S ROY (R9) MR. M H LASKAR (R9) M. HOSSAIN (R9) SC, FINANCE
35	WP(C)/1481/2023 FIXED	SMTI. BASANTI SINHA Versus THE STATE OF ASSAM AND 10 ORS	MR. D K DAS MS. P BHUYAN S DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
36	WP(C)/1788/2023 B/O	LUKUMONI KONWAR Versus THE STATE OF ASSAM 4 ORS	MR MINTU SAIKIA MR J FIRDAUS	GA, ASSAM MR. T C CHUTIA (R-1, R-4 & R-5) SC, AG MR. R K TALUKDAR (R-3)
37	WP(C)/2176/2023	BONOJYOTSNA DAS Versus THE STATE OF ASSAM AND 11 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	GA, ASSAM SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT SC, P H E SC, HEALTH SC, FINANCE

38	WITH Cont.Cas(C)/222/2023	BONOJYOTSNA DAS Versus KAILASH KARTHIK AND 3 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	
39	WP(C)/2410/2023	RABINDRA SARMAH AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR S DUTTA MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, FINANCE
40	WP(C)/4244/2023 FIXED	ABHISHEK DIPAK BUDHWANT Versus THE UNION OF INDIA AND 4 ORS	MRS. K BARPUZARI MR. A CHAMUAH	MR H GUPTA SC, RAILWAY
41	WITH WP(C)/4189/2023	MONALI THAKUR Versus THE UNION OF INDIA AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH	SC, NF RLY
42	WITH WP(C)/4245/2023	DR. PRATEEK SHUKLA Versus THE UNION OF INDIA AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH	DY.S.G.I.
43	WITH WP(C)/4248/2023	DR. HIMANSHU BHARADWAJ Versus THE UNION OF INDIA AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH	DY.S.G.I.
44	WITH WP(C)/4249/2023	DR. (MS) SHREE BAKSHI Versus THE UNION OF INDIA AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH	DY.S.G.I.
45	WP(C)/7407/2023 FIXED	MADHUSUDHAN DASGUPTA Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU

ORDERS

46	Review.Pet./104/2023	KUKILA GOALA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, AG SC, P H E
47	WP(C)/3441/2023	BINOY KUMAR PATGIRI Versus THE STATE OF ASSAM AND 3 ORS	MR. P P BARUAH MR. R SARMA	SC, HIGHER EDU SC, FINANCE
48	WP(C)/4544/2023 B/O	MRS. KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	MR. A K DUTTA DY.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024
9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024
15)	MR. S KATAKI	12-02-2024	To	17-02-2024

16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
20)	MR. A DAS	12-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

TOP OF THE LIST

1	RSA/157/2009 (HEARING), WITH LCR	KHITISH NATH and ORS Versus DHARMESWARI DEVI and ANR	MS B CHOUDHURY MS B S GOGOI	MR. D MOZUMDER MR. D MAZUMDAR MR. P BORAH
2	RSA/164/2009 (HEARING), WITH LCR	BIRUBARI DAINIK BAZAR SAMABI SAMITI LTD and 2 ORS, Versus BIRUBARI DAINIK BAZAR DUKANDAR SANGTHA and 156 ORS,	MR.D K SARMAH MS U DAS MS.M BHATTACHARJEE MS.S NATH MR.N PATHAK MR.A K GOSWAMI MS.S BHATTACHARJEE	MR.P K DAS(R-2) MR.J SARMA MR.N DAS(R-2) MR.R HAZARIKA MR.A CHOUDHURY(R-2) MR.N K CHAKRABORTY MR.G KAKATI

MOTION

3	CRP/182/2023	NUR HUSSAIN AND 3 ORS Versus SUSHIL KUMAR MAHANOT AND ORS.	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS. S ROY MR. R ISLAM MR N ZAMAN	
4	Tr.P.(C)/11/2024	NEHA SHARMA Versus AMAN AGARWAL	MR. S ISLAM MR A HAWARI	
5	Tr.P.(C)/12/2024	KUKILA KALITA Versus MRIDUPLABON PHUKAN	MR A KAKOTI MS. M BARUAH	
6	Tr.P.(C)/13/2024	PURABI BACHYAS Versus ASHOK KUMAR PRASAD	MR K THAKUR MR P R SARMA MR D MEDHI	
7	CRP/15/2024	CHENIRAM KHANDADHARA Versus JASHPAL SINGH AND ANR	MR B SHARMA MR S SHARMA	
8	CRP/16/2024	BIDHAN HARLALKA Versus SARLA HARLALKA AND 2 ORS	MR. M AGARWALLA MS P GOGOI	
9	CRP/17/2024	MASUM AHMED LASKAR @ BARBHUIYA AND 2 ORS. Versus SAJMINAZ BEGOM LASKAR	MR. K A MAZUMDER MR E AHMED MR A HAI	
10	CRP(IO)/55/2024	RAJASHREE BHADRA KARMAKAR Versus RATAN KARMAKAR	SWATI. B. BARUAH (TG) MR I AHMED	

11	CRP(IO)/56/2024	THE UNITED INDIA INSURANCE CO. LTD. Versus JANMEJAY RABHA	MR A N DAS	
12	CRP(IO)/57/2024	PROTIM SHYAM Versus DIPIKA SHYAM	MR. S DASGUPTA	
ADMISSION				
13	CRP(IO)/264/2022	BINITA DAS AND 4 ORS Versus HRIDAY DAS	MR P UPADHYAY MR A UPADHYAY	MR. R M CHOUDHURY
14	RFA/26/2016 WITH LCR CAVT. NO. 241/2016 WITH I.A./1479/2016 in RFA/26/2016	SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS	MR. R M CHOUDHURY MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	MRG DEKA MR.P K R CHOUDHURY FOR CAVEATOR
15	CRP(IO)/286/2023 FIXED	SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS	MR.B K BHAGAWATI MS K KALITA MS.A CHAKRABORTY	MR G DEKA FOR CAVEATOR
16	CRP(IO)/294/2023	JAYGON NESSA AND 6 ORS Versus JAHIDUR RAHMAN	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. B J MUKHERJEE MS R SAHA
17	CRP(IO)/294/2023	MD. GOWHAR KHAN Versus SANOWAR HUSSAIN	MR. A BISWAS MR. N SARKAR MR P K BASU MR A BANERJEE	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA
17	FAO/10/2024 WITH I.A.(Civil)/375/2024 in FAO/10/2024	MANGALDAI DEGREE GIRLS COLLEGE Versus MANGALDAI GIRLS SENIOR SECONDARY SCHOOL AND 10 ORS.	MR. R SARMA MS. S D SAIKIA	
18	MACApp./60/2024	MANGALDAI DEGREE GIRLS COLLEGE Versus MANGALDAI GIRLS SENIOR SECONDARY SCHOOL AND 10 ORS.	MR. R SARMA MS. S D SAIKIA	
18	MACApp./60/2024	JJARUL RAHMAN Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS.	MR. DITUL DAS	
19	MACApp./61/2024	MIRJUMA BEGUM Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. S RAHMAN MR A N IQBAL	
20	MACApp./62/2024 WITH I.A.(Civil)/370/2024 in MACApp./62/2024	ORIENTAL INSURANCE COMPANY LTD. Versus SIBA GHATOWAR AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
21	MACApp./63/2024 WITH I.A.(Civil)/372/2024 in MACApp./63/2024	ORIENTAL INSURANCE COMPANY LTD. Versus SIBA GHATOWAR AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
21	MACApp./63/2024	ORIENTAL INSURANCE COMPANY LTD. Versus IKBAL HUSSAIN AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
21	MACApp./63/2024	ORIENTAL INSURANCE COMPANY LTD. Versus IKBAL HUSSAIN AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
FOR HEARING U/O XLI RULE II C.P.C.				
22	RSA/10/2024 B/O	LAKHSMI DEVI CHANDAK @ LAKHSMI CHANDAK AND 2 ORS Versus KAUSHALYA DEVI SHARMA	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	

	WITH I.A.(Civil)/165/2024 in RSA/10/2024	LAKHSMI DEVI CHANDAK @ LAKHSMI CHANDAK AND 2 ORS Versus KAUSHALYA DEVI SHARMA	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	
23	WITH RSA/2/2024	LAKHSMI DEVI CHANDAK @ LAKHSMI CHANDAK AND 2 ORS. Versus MANJ DEVI CHANDAK	MR. P MAHANTA MS. P SAHARIA V KHAKHALARY	
ORDERS				
24	MACApp./66/2021 WITH LCR	SUNITA BORAH AND ANR. Versus PROTUL SARMA BORUAH AND ANR.	MR. M DUTTA MR K M BORA	H Z SINGHA MR. A J SAIKIA MR H BEZBARUA MR. S J SARMAH MR G S BORO
25	MACApp./66/2022	PRONAMI BORKOTOKY @ PRONAMI BORKOTOKY KALITA AND ANR Versus GAUTAM CHUTIA AND ANR.	MR D MONDAL	MR D DEKA (R2)
26	MACApp./530/2022 WITH LCR	NGANGOM RANJITA DEVI AND ANR Versus ORIENTAL INSURANCE CO. LTD AND 3 ORS	MR. B J MUKHERJEE MR. S BISWAS	
27	I.A.(Civil)/742/2022 FIXED in MACApp./644/2022	THE ORIENTAL INSURANCE CO. LTD. Versus DAYABATI ROY AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./644/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus DAYABATI ROY AND 4 ORS. B	MR. S K GOSWAMI	
28	MACApp./855/2022	THE ORIENTAL INSURANCE CO. LTD. Versus RAMEN DAS AND ANR.	MR. S K GOSWAMI MR. R SHARMA	MR S N KRISHNATRAYA (R1) MAYUR DAS (R1) MR. P K CHOUDHURY (R1)
	WITH I.A.(Civil)/3776/2022 in MACApp./855/2022	THE ORIENTAL INSURANCE CO. LTD. Versus RAMEN DAS AND ANR.	MR. S K GOSWAMI MR. R SHARMA	
29	I.A.(Civil)/162/2023 in MACApp./7873/2022	ASSAM STATE TRANSPORT CORPORATION (ASTC) Versus KAMALA TAMULI	MR. G C BORAH	MR. R SARMA MS. J TAMULI
	WITH MACApp./7873/2022 (Filing Number)	ASSAM STATE TRANSPORT CORPORATION (ASTC) Versus KAMALA TAMULI H	MR. G C BORAH	
30	CRP(IO)/219/2023 FIXED	SMT. GOURI GOWALA AND ANR Versus PRADIP BHATTACHARJYA AND 10 ORS	MR. S SAHU	MR. M BISWAS (R-7) MR. S BISWAS (r-1 TO 4) MS D DEVI (r-1 TO 4)
31	I.A.(Civil)/841/2023 in MACApp./237/2015	ON THE DEATH OF ELI DEVI, W/O LATE DEBA KANTA SARMA, Versus SRI DINESH SAGAR GUPTA and 4 ORS	MR.A J SARMA MR.S K GHOSH MR G ALAM MR.H ROHMAN	MR. A J SAIKIA
	WITH MACApp./237/2015	SMTI ELI DEVI Versus SRI DINESH SAGAR GUPTA and 4 ORS	MR.A J SARMA MR.S K GHOSH MR.P D NAIR MR G ALAM MR.H ROHMAN	MRS. B ACHARYA (R5) MR. A J SAIKIA MR. A ACHARYA (R5) MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
32	I.A.(Civil)/2554/2023 in MACApp./4699/2023	NEW INDIA ASSURANCE COMPANY LIMITED Versus MONJULA KACHARI AND ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS. S ROY (R-4) MR. M DUTTA (r-1) MS F N ZAMAN(R-4) MR K M BORA (r-1)

	WITH MACApp./4699/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus MONJULA KACHARI AND ORS. E	MS. R D MOZUMDAR	
33	I.A.(Civil)/2591/2023 WITH LCR in MACApp./219/2022	SMTI. RUNU LALUNG Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 7 ORS.	MR. U DUTTA B DUTTA	MR. S K GOSWAMI MR. R SHARMA
	WITH MACApp./219/2022 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. RUNI LALUNG AND 7 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. K K BHATTA MR. U DUTTA (R-1) B DUTTA
34	I.A.(Civil)/2858/2023 in RSA/8966/2023	LEGAL HEIRS OF LATE ABDUL JALIL CHOUDHURY RAHIM UDDIN CHOUDHURY AND 5 ORS. Versus PROMODE CHANDRA DAS AND 4 ORS.	MR. P S DEKA MR. K A MAZUMDER MR E AHMED MR B S DEKA MR A HAI M. ROBBANI	
	WITH RSA/8966/2023 (Filing Number)	LEGAL HEIRS OF LATE ABDUL JALIL CHOUDHURY RAHIM UDDIN CHOUDHURY AND 5 ORS. Versus PROMODE CHANDRA DAS AND 4 ORS. A	MR. P S DEKA	
35	I.A.(Civil)/3821/2023 FIXED in MACApp./14485/2023	ANJUMANI HALADAR @ HALDAR AND 3 ORS. Versus LIBERTY GENERAL INSURANCE COMPANY LTD AND ANR.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
	WITH MACApp./14485/2023 (Filing Number)	ANJUMANI HALADAR @ HALDAR AND 3 ORS. Versus LIBERTY GENERAL INSURANCE COMPANY LTD AND ANR. B	MR. A R AGARWALA	
36	I.A.(Civil)/3831/2023 FIXED in MACApp./14482/2023	SUJIT PAUL @ SUJIT CH. PAUL Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
	WITH MACApp./14482/2023 (Filing Number)	SUJIT PAUL @ SUJIT CH. PAUL Versus UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS. A	MR. A R AGARWALA	
37	I.A.(Civil)/3847/2023 FIXED in MACApp./14976/2023	ORIENTAL INSURANCE CO. LTD. Versus JONAKI MINJ AND 4 ORS.	MR SISHIR DUTTA	MR. N BORUAH (R-2,3,4) MR S ARAFAT (R-2,3,4)
	WITH MACApp./14976/2023 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus JONAKI MINJ AND 4 ORS. F	MS. M CHOUDHURY	
38	I.A.(Civil)/3858/2023 FIXED in MACApp./13095/2023	RIJIA BEGUM @ RAJIA BEGOM AND ANR. Versus MD. HELAL UDDIN AND ANR.	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MS R BEGUM (r-1)
	WITH MACApp./13095/2023 (Filing Number)	RIJIA BEGUM @ RAJIA BEGOM AND ANR. Versus MD HELAL UDDIN AND ANR. B	MR. M H RAJBARBHUIYAN	
39	I.A.(Civil)/3866/2023 FIXED in MACApp./14667/2023	AYUB AHMED Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	MR. M M ZAMAN	
	WITH MACApp./14667/2023 (Filing Number)	AYUB AHMED Versus BAJAJ ALLIANZ GENERAL INSURANCE CO LTD E	MR. M M ZAMAN	

40	I.A.(Civil)/3881/2023 WITH LCR in MACApp./235/2023	PARUL TALUKDAR AND 3 ORS Versus ICICI LOMBARD INSURANCE COMPANY LTD . AND 2 ORS	MR. A LAL MR A BRAHMA	MR. R GOSWAMI
	WITH MACApp./235/2023	ICICI LOMBARD INSURANCE COMPANY LTD . Versus PARUL TALUKDAR AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A LAL (r-1,2) MR A BRAHMA FOR CAVEATOR
	WITH MACApp./223/2023	PARUL TALUKDAR AND ANR. Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A LAL	MR. R GOSWAMI (r-1) MS. M SAIKIA (r-1) MS. P BORTHAKUR (r-1)
42	Review.Pet./5/2024 in CRP/175/2023 (D/O)	ON THE DEATH OF MD. ASAD UDDIN HIS LEGAL HIERS RAJIA BEGUM AND ORS. Versus SHYAM SUNDAR DAS AND 2 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
43	I.A.(Civil)/23/2024 in RSA/217/2018	ON THE DEATH OF PREMENDRA DEB Versus SMTI MILON RANI DEB @ KANCHANI AND 7 ORS	MR. N S LASKAR MS. R CHOUDHURY MS. B. HAZARIKA	
	WITH RSA/217/2018	SRI PREMENDRA DEB Versus SMTI MILON RANI DEB @ KANCHANI AND 8 ORS	MR. N S LASKAR MS. R CHOUDHURY MS. S S ZIA	MR. N H BARBHUIYA (R1,R2) MS N J BEGUM (R1,R2)
44	I.A.(Civil)/349/2024 in MACApp./1082/2024	GOPAL BORA Versus RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
	WITH MACApp./1082/2024 (Filing Number)	GOPAL BORA Versus RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS (F)	MR. A R AGARWALA	
45	I.A.(Civil)/351/2024 in MACApp./3/2024	DIPTI THAKURIA Versus ACHUT DAS AND 2 ORS.	MR. A R AGARWALA MR R J GOSWAMI MR ADITYA AGARWALA	
	WITH MACApp./3/2024 (Filing Number)	DIPTI THAKURIA Versus ACHUT DAS AND 2 ORS. F	MR. A R AGARWALA	
46	I.A.(Civil)/352/2024 in MACApp./1259/2024	THE NATIONAL INSURANCE COMPANY LIMITED Versus SANTI LODH AND 2 ORS.	MRS. D DAS BARMAN	
	WITH MACApp./1259/2024 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus SANTI LODH AND 2 ORS F	MRS. D DAS BARMAN	
	WITH I.A.(Civil)/1262/2024 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus SANTI LODH AND 2 ORS F	MRS. D DAS BARMAN	
47	I.A.(Civil)/366/2024 CAVT. NO.12732/023, in MACApp./714/2024	NEW INDIA ASSURANCE CO. LTD Versus AJAYA BHATTA SHARMA AND 4 ORS	MRS L SHARMA MR. K K BHATTA	MR. K R BORA R GOGOI FOR CAVEATOR
	WITH MACApp./714/2024 (Filing Number)	NEW INDIA ASSURANCE CO. LTD Versus AJAYA BHATTA SHARMA AND 4 ORS F	MR. K K BHATTA	
	WITH I.A.(Civil)/716/2024 (Filing Number)	NEW INDIA ASSURANCE CO. LTD Versus AJAYA BHATTA SHARMA AND 4 ORS F	MR. K K BHATTA	

HEARING

48	I.A.(Civil)/1164/2023 FIXED in RFA/4208/2023 WITH RFA/4208/2023 (Filing Number)	SAMIRAN CHANDRA LASKAR Versus STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, IRRIGATION
49	I.A.(Civil)/2441/2023 FIXED in RSA/309/2018 WITH RSA/309/2018	SAMIRAN CHANDRA LASKAR Versus STATE OF ASSAM AND 6 ORS. B DIPALIDUTTA AND ORS Versus SRI SANKAR RANJAN PAUL AND 10 ORS H SRI URDHAB DUTTA AND 9 ORS Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MR. P K DEKA MS B DEVI MR. G C PHUKAN MS. B DEVI MR N BARUAH	MR. R K JAIN MR. R K JAIN (R1-R3, R5- R9, R11) MR. N PAUL (R1-R3, R5-R9, R11) TULIKA BORAH (R1-R3, R5- R9, R11)
	WITH I.A.(Civil)/4028/2018 in RSA/309/2018 WITH I.A.(Civil)/2439/2023 in RSA/309/2018 WITH I.A.(Civil)/3850/2023 in RSA/309/2018 WITH I.A.(Civil)/3851/2023 in RSA/309/2018	SRI URDHAB DUTTA AND 9 ORS Versus SRI SANKAR RANJAN PAUL AND 10 ORS SRI URDHAB DUTTA AND ORS Versus SRI SANKAR RANJAN PAUL AND 10 ORS SRI URDHAB DUTTA AND 13 ORS Versus SRI SANKAR RANJAN PAUL AND 12 ORS SRI URDHAB DUTTA AND 13 ORS Versus SRI SANKAR RANJAN PAUL AND 12 ORS E	MR. G C PHUKAN MS. B DEVI MR N BARUAH MS B DEVI MS B DEVI MS B DEVI	MR. R K JAIN MR. R K JAIN MR. R K JAIN
50	WITH RSA/306/2018 WITH I.A.(Civil)/4026/2018 in RSA/306/2018 WITH I.A.(Civil)/543/2020 in RSA/306/2018 WITH I.A.(Civil)/545/2020 in RSA/306/2018	SRI TAPAN BHOWMIK AND ANR Versus SRI SANKAR RANJAN PAUL AND 10 ORS SRI TAPAN BHOWMIK AND ANR Versus SRI SANKAR RANJAN PAUL AND 10 ORS TAPAN BHOWMIK AND ANR. Versus SANKAR RANJAN PAUL AND 11 ORS. TAPAN BHOWMIK AND ANR Versus SANKAR RANJAN PAUL AND 11 ORS.	MR. G C PHUKAN MR N BARUAH MS. B DEVI MR. G C PHUKAN MR N BARUAH MS. B DEVI MS B DEVI MS B DEVI	MR. R K JAIN (R1,R3, R5- R9) MR. N PAUL (R1,R3, R5-R9) TULIKA BORAH (R1,R3, R5- R9) MR. A K JAIN MR. A K JAIN
51	CRP(IO)/50/2023 FIXED WITH CRP(IO)/54/2023	PRADIP KUMAR BARUAH AND 2 ORS. Versus KUMUD NATH	MR A CHOWDHURY MR. N J KHATANIAR H SAHARIA	MR A K RAI MRS K AGARWAL
52	Tr.P.(C)/91/2023 FIXED	PRADIP KUMAR BARUAH AND 3 ORS Versus KUMUD NATH AND 4 ORS MITALI RAJBONGSHI Versus RIDIP DAS	MR A CHOWDHURY MR. N J KHATANIAR H SAHARIA MR. B CHAKRAVARTY MR. U DAS MS. A LALA	MR A K RAI (R1) MRS K AGARWAL (R1) MR. M K SARMA MR K K GOSWAMI

54 [Tr.P.\(C\)/116/2023](#)
FIXED

KAJAL BASFORE
Versus
SANTOSH BASFORE

ALHAJJ I UDDIN
MRS. R MOMTAZ
H M I HOQUE
MR R HOQUE

55 [Tr.P.\(C\)/117/2023](#)
FIXED

JYOTSHNA HAZARIKA
Versus
ANUPAM ROY

MR. P BOIRAGI
MR. S J SARMAH
MRS. B TALUKDAR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024
9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024
15)	MR. S KATAKI	12-02-2024	To	17-02-2024
16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
20)	MR. A DAS	12-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday, 12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./383/2024	ANITA PAL Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
2	Bail Appln./392/2024	GUNA DAIMARI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
3	Bail Appln./394/2024	NURUL ISLAM AND 4 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
4	Bail Appln./396/2024	HRISHIKESH RAJBONGSHI Versus THE STATE OF ASSAM	MS T RAMCHIARY MR. R BORO	PP, ASSAM
5	Bail Appln./399/2024	DEEP GUPTA Versus THE STATE OF ASSAM	MR T THAKURIA MR. S BORTHAKUR	PP, ASSAM
MOTION				
6	I.A.(CrI.)/128/2024 in CrI.Rev.P./1218/2024	CHANU KALITA Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA	PP, ASSAM
	WITH CrI.Rev.P./1218/2024 (Filing Number)	CHANU KALITA Versus THE STATE OF ASSAM AND ANR (H)	MR. N K KALITA	
	WITH I.A.(CrI.)/1220/2024 (Filing Number)	CHANU KALITA Versus THE STATE OF ASSAM AND ANR (H)	MR. N K KALITA	
7	CrI.Pet./144/2024	SHAMIM AHMED @ SAMIM HUIJUR Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
8	AB/310/2024	MOJIBUR RAHMAN @ MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
9	AB/315/2024	ALI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR M RAHMAN MS A HUSSAIN	PP, ASSAM
10	AB/318/2024	ALEP ALI Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM

11	AB/320/2024	ABDUL BATIN CHOUDHURY Versus THE STATE OF ASSAM	MR. A K SHARMA MS A BEGUM MRS. N DEKA	PP, ASSAM
12	AB/321/2024	ALI AKBAR AND 3 ORS Versus THE STATE OF ASSAM	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY MRS. H THAKURIA	PP, ASSAM
13	AB/322/2024	AMZAD HUSSAIN Versus THE STATE OF ASSAM	M PATHAK MS. A BARMAN	PP, ASSAM
ADMISSION				
14	Crl.Pet./1035/2018 WITH LCR 1 FILE, B/O	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A DAS MR. N SHARMA	MR. A K BHUYAN (R2) MS. A CHETIA (R2) MR. M BORAH (R2) MS S SARMA HAZARIKA (R2) MS. Y S PHOM (R2) PP, ASSAM
15	Crl.Rev.P./19/2024 FIXED	ANITA RAY @ ANITA DAS Versus MOHENDRA CH. RAY AND ANR.	MR. A AHMED MR. M U MONDAL	MR. P P MEDHI MR. G BARGAYARY
BAIL HEARING (BA)				
16	Bail Appln./4501/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FIZUR ALI @ MOON ALI Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	PP, ASSAM
17	Bail Appln./4630/2023	GANESH BORO Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
18	Bail Appln./112/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ATUL DAS Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
19	Bail Appln./226/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GULAB KR. SAH Versus UNION OF INDIA	MR K THAKUR MR D MEDHI	SC, NCB
20	Bail Appln./233/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	RAKESH DAS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR KUTUB ALI	PP, ASSAM
21	Bail Appln./235/2024 FIXED	PUTUL ALI AND ANR. Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
22	Bail Appln./276/2024 FIXED	ABED ALI Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
23	Bail Appln./279/2024 FIXED	SHYAM SUNDAR PAREEK Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
24	Bail Appln./309/2024 FIXED	BHABANANDA PATHAK Versus THE STATE OF ASSAM	MR. P K ROYCHOUHDURY MR. A K AZAD MR M HUSSAIN	PP, ASSAM
25	Bail Appln./323/2024 FIXED	RAMJAN ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MS D DEVI	PP, ASSAM
26	Bail Appln./334/2024 FIXED	SAFIC ALAM AHMED Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
BAIL HEARING				
27	AB/1731/2023 FIXED	JOINUDDIN @ JUMA UDDIN ALI @ JUMBA AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM

28	AB/2640/2023 FIXED	HAFIJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
29	AB/3363/2023	TRIDIV CHOWDHURY Versus THE STATE OF ASSAM	MR. P K GOSWAMI MR J DAS	PP, ASSAM
30	AB/3485/2023 FIXED	ROMIZA BIBI AND 2 ORS Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
31	AB/3567/2023 FIXED	JUWAYER HASSAN KHAN @ MD. JUYER HASSAN KHAN Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
32	AB/3696/2023 FIXED	HAJRAT ALI Versus THE STATE OF ASSAM	MR. T CHUTIA H M I HOQUE MR H BORAH	PP, ASSAM
33	AB/3722/2023 FIXED	KABINDRA RABHA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI	PP, ASSAM
34	AB/3785/2023 FIXED	MOSHAROF ALI @ MUZAROF AHMED Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
35	AB/4023/2023 FIXED	TAPAN THAKURIA Versus THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
36	AB/4054/2023 FIXED	NAMEERA HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MS. K DEY	PP, ASSAM
37	AB/4230/2023 FIXED	FORIDUL ISLAM Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
38	AB/4299/2023 FIXED	DEBAJIT GOGOI @ HUNTU KONWAR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
39	AB/4302/2023 FIXED	INDRANIL BARUAH Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
40	AB/4316/2023 WITH OFFICE NOTE, FIXED	LONKI PHANGCHO @ RAIKOM Versus THE STATE OF ASSAM	MR B DEURI MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
41	AB/4323/2023 FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
42	AB/100/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	ROBIUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR G U AHMED MR. R ISLAM	PP, ASSAM
43	AB/217/2024 FIXED	ARIFUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
44	AB/247/2024 FIXED	DHANANJOY DHAR Versus THE STATE OF ASSAM	MR. N BORUAH MR S ARAFAT	PP, ASSAM

ORDERS

45	Crl.A./334/2023 WITH OFFICE NOTE, LCR 6 FILES, B/O	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
----	--------------------------------------------------------------------------	--------------------------------------------------------------------------------------------	---------------------------------------------------------------------------------------------------------	-----------

WITH

[I.A.\(Crl.\)/845/2023](#)
in Crl.A./334/2023

	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
--	--------------------------------------------------------------------------------------------	---------------------------------------------------------------------------------------------------------	-----------

46	Crl.A./478/2023 O Y 3 M 10 D :WITH OFFICE NOTE, LCR 3 FILES, FIXED	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
	WITH I.A.(Crl.)/1268/2023 in Crl.A./478/2023	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR. B	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
47	Crl.Rev.P./492/2023 FIXED	BABU DAS Versus THE STATE OF ASSAM AND ANR	MR. A B T HAQUE	PP, ASSAM
48	I.A.(Crl.)/864/2023 WITH OFFICE NOTE, B/O in Crl.A./339/2023	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI	PP, ASSAM
	WITH Crl.A./339/2023	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI	PP, ASSAM
49	Crl.Pet./1168/2023 FIXED	ARUN SAHANI @ ARUN KUMAR SAHANI Versus THE STATE OF ASSAM AND ANR.	MR. P S BHATTACHARYYA MS J K JAISWARA J DAS	PP, ASSAM
50	Crl.Rev.P./24/2024 FIXED	WAHID AHMED KHAN Versus AARIZ GARMENTS AND ANR	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	
51	Crl.Pet./48/2024 FIXED	KAYED BANU Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024
9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024
15)	MR. S KATAKI	12-02-2024	To	17-02-2024
16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
20)	MR. A DAS	12-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS			
1 WP(C)/6809/2017 FIXED	PRANAB BORA Versus THE STATE OF ASSAM and 2 ORS.	MS U DAS MR.N DEKA	GA, ASSAM
ADMISSION			
2 WP(C)/6243/2015 FIXED	NORTH EAST REGION FINSERVICES LIMITED and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.P HAZARIKA MR.M CHOUDHURY MR.M MISRA	MR.S S SHARMA(R-6) GA, ASSAM MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MRA SHARMA(R-6) SC, FINANCER3
3 WP(C)/6295/2015 FIXED	ENVIRON Versus THE CHAIRMAN and 3 ORS.	MR.K K PHUKAN MRA BARMAN	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA GA, AP
4 WP(C)/6784/2015	DOLBARI GAON PARICHALANA COMMITTEE and ANR Versus THE STATE OF ASSAM AND 8 ORS		DR.B AHMED(R-2) GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES
WITH I.A.(Civil)/3623/2017 in WP(C)/6784/2015	DOLBARI GAON PARICHALANA COMMITTEE and ANR Versus THE STATE OF ASSAM AND 8 ORS	MR.D C C PHUKAN MR.U BHATTACHARYA	DR.B AHMED(R-2) GA, ASSAM
5 WP(C)/7815/2015 FIXED	DR. BHABESH KR. DAS Versus THE STATE OF ASSAM and 7 ORS.	MR. P K GOSWAMI MS. B CHOUDHURY MR. D CHOUDHURY	MR J ABEDIN (R-7) GA, ASSAM (R-4,5) MR B C TALUKDAR (r-8) MR R SINGHA MR. K I MAZUMDER(R-7) MR. B CHANDA (R-7) MS. S SARMAH MR K TALUKDAR (r-8) MS. I DUTTA SC, HEALTH
6 WP(C)/1702/2016	SANTOSH KUMAR KOIRI Versus THE STATE OF ASSAM AND 5 ORS	MR.S K SINGHA MR.M K NEOG MR.B KUMAR	GA, ASSAM

7	WP(C)/4967/2016	DIGBOI TOWN COMMITTEE and ANR Versus THE STATE OF ASSAM AND 12 ORS	MS.B HAZARIKA MR.H BURAGOHAİN MS.M BORAH	GA, ASSAM S N SARMA (R8 & 9) MR.A SARMAR- 10and11 SC, FOREST MR.N N UPADHYAYA(R- 13) MR.K KALITA(R- 10&11) MR.S CHOUDHURY(R- 10&11) MS.P KHOUND(R- 10&11) MS T DEURI (R8 & 9) MR. C BASUMATARY (R8 & 9)
8	WP(C)/4516/2017 FIXED, WITH LCR	KOTALGOORIE TEA ESTATE Versus THE STATE OF ASSAM and ANR.	MS.S SENAPATI MR.B SHARMA MR.S SHARMA MD.ASLAM	GA, ASSAM MR.Y DOLOI (R1) MR. P KALITA (R2) ADDL. AG, ASSAM MRS. A BHATTACHARYYA (R2)
9	WP(C)/4570/2017 FIXED	HIRA GOGOI Versus THE STATE OF ASSAM and 3 ORS.	MR.B K GOGOI	GA, ASSAM
10	WP(C)/1008/2018 FIXED	BISHNUMAYA KAFLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANİAR, SC,ELEMENTARY EDUCATION DEPT. MR A CHALIHA, SC, FINANCE SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT SC, GMC, H SARMA
11	WP(C)/1851/2018 FIXED	ON THE DEATH OF MAZİBUR RAHMAN, HIS LEGAL HEIRS- Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S P ROY MS. N RAI MR A K RAI MR. T R ROY	SC, GMC, H SARMA
12	WP(C)/2650/2018	BİSWAJİT DEY AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S SARMA MR. R HAZARIKA MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. C CHAKRAVARTY	GA, ASSAM MR S ALI MS. M NATH MR A İKBAL MR R BARUAH MR A İ AHMED
13	WITH WP(C)/6675/2017	BİSWAJİT DEY Versus THE STATE OF ASSAM and 2 ORS.	MR.R DUBEY MR. R HAZARIKA MR. N HASAN MS.A B KAYASTHA MS S KAKATI MR. C CHAKRAVARTY MR S SARMA MR. S BORTHAKUR	GA, ASSAM MR.S BORA SC, GMC
14	WITH Cont.Cas(C)/108/2018	BİSWAJİT DEY Versus SMT. MANALİSA GOSWAMI	MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. A HASAN MR. C CHAKRAVARTY MR. S SARMA MR. R HAZARIKA	MR. D SAIKIA, SR.ADV. MR. S BORA
15	WP(C)/6224/2018	NAZMUL KHAN AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B

	WITH I.A.(Civil)/1211/2020 in WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. Versus NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY
16	WP(C)/6729/2018 FIXED	THE ASSAM TEA PLANTATIONS PROVIDENT FUND AND PENSION FUND PENSIONERS ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS.	MR. K PAUL MR D K DEY MR J P CHAUHAN MS. R VERMA MS. A SARMA	GA, ASSAM
17	WP(C)/7545/2018	BIMAN ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K KOTHARI MR. D K KOTHARI MR A D CHOUDHURY MR. B DEKA MR P DAS MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR P PRAWAR MR Y KOTHARI	GA, ASSAM
18	WP(C)/7548/2018	CHERIDEO PURBUT TEA ESTATE Versus THE STATE OF ASSAM AND 3 ORS.	I HASIEB MR H RAHMAN MR. P P DUTTA	GA, ASSAM SC, REVENUE
19	WP(C)/8403/2018	DHIRAJ DAIMARI Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, BTC
20	WP(C)/1325/2019 FIXED	PROMILA HASDA Versus THE STATE OF ASSAM AND 3 ORS.	MS P BARUAH MR. D C C PHUKAN MS. ANNA K P	GA, ASSAM G UDDIN
21	WP(C)/1493/2019 FIXED	RITAMANI DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R GOSWAMI MS. P. KALITA	SC, PNRD GA, ASSAM MR. N HAQUE MR. P K DAS MR. S R BARBHUIYA MR M HUSSAIN MR. N MAHAJAN SC, A S E C
22	WP(C)/6362/2019 FIXED	MUKHLAL SAHU Versus THE STATE OF ASSAM AND 4 ORS.	MR R SENSUA MR. S BORTHAKUR	GA, ASSAM MR. D BANERJEE SC, REVENUE
23	WP(C)/9246/2019 FIXED	SAMAN ALI SHEIKH Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. M HUSSAIN MR A RASHID	GA, ASSAM SC, REVENUE
24	WP(C)/833/2020	S. A. ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	SC, P H E
25	WITH WP(C)/987/2021	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, P H E
26	WITH WP(C)/2185/2021	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	S CHANDA MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, P H E
27	WITH WP(C)/2413/2022	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	SC, P H E
28	WITH WP(C)/2416/2022	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	SC, P H E

29	WP(C)/1583/2020	PRADIP KUMAR DEY Versus THE BAR COUNCIL OF INDIA AND 3 ORS.	MR. I HUSSAIN MD A ALI	MR. P D NAIR (R-2 ,3) MR. A CHETRY(R-2 ,3) MR G ALAM(R-2 ,3)
30	WP(C)/696/2021	MD. MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
31	WP(C)/1653/2021 FIXED	HORENDRA DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MR G J SAIKIA MR B CHOUDHURY MR S DAS	GA, ASSAM SC, REVENUE
32	WP(C)/2302/2021 FIXED	M/S GAYAN STEEL FABRICATION AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR I S MAZUMDAR B B KAKATI MR. V ACHUMI MR MONZUR K CHOUDHURY MS. P CHAKRABORTY MR P R SARMA	MS. G BORAH SC, INDUSTRIES AND COMMERCE
33	WP(C)/2653/2021 FIXED	SANJAY SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	SC, EXCISE DEPTT.
34	WP(C)/2701/2021 FIXED	SUROJ HEMBROM Versus THE STATE OF ASSAM AND 5 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, REVENUE
35	WP(C)/3493/2021 WITH F.A No. 661/1969 (D/O)	M/S KHADARIA TEA COMPANY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHATANIAR MS. S D SAIKIA	GA, ASSAM SC, REVENUE
36	WP(C)/3820/2021 FIXED	NGO PARADISE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, FINANCE
37	WP(C)/3999/2021 FIXED	KARAN JAIN Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S CHETIA (r-2,3) SC, INCOME TAX
ORDERS				
38	Cont.Cas(C)/68/2018	HARJYOTI CHOUDHURY Versus NAREN CH. DAS	MR G CHOUDHURY MR. B SHARMA MR. A REHMAN MR. S AHMED	MR. R K D CHOUDHURY
39	WITH WP(C)/3486/2016	HARJYOTI CHOUDHURY Versus THE UNION OF INDIA and 6 ORS	MR. G CHOUDHURY MR.P BORAH	MR.U RAJBANSHI C.G.C. MR.R DE(R- 4,6&7) MR.S S ROYR-1 MS.D DEVI(R- 4,6&7) SC, TRANSPORT MR.R J SARMA(R-4) ASSTT.S.G.I.
40	Cont.Cas(C)/411/2018 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus AJIT KAKATI	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS MR D DEKA	MR. D SAIKIA MR. B GOGOI MRS. R BORAH MR P NAYAK MS. N BORDOLOI B JHORAR
41	WITH Cont.Cas(C)/385/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus AJIT KAKATI AND 2 ORS.	MR. K N CHOUDHURY MR. D J DEKA MR D DEKA MR. B K KASHYAP	MR. T C CHUTIA (R2, R3) MS. N DAS (R2, R3) MR D K ROY (R2, R3) MS. I KAKATI (R2, R3)

42	WITH Cont.Cas(C)/386/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus SRI RAJESH KEMPRAI AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY MR D DEKA MR. D J DAS	MR. T C CHUTIA (R1, R2) MS. N DAS (R1, R2) MR D K ROY (R1, R2) MS. I KAKATI (R1, R2)
43	WITH Cont.Cas(C)/387/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus SRI RAJESH KEMPRAI AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY MR. D DEKA MR. D J DAS	MR. D SAIKIA (R1, R2) MR. B GOGOI (R1, R2) MR P NAYAK (R1, R2) MS. N BORDOLOI (R1, R2) MRS. D S DEKA (R1, R2)
44	WITH Cont.Cas(C)/388/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus SRI RAJESH KEMPRAI AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY MR. D DEKA MR. D J DAS	MR. D SAIKIA (R1, R2) MR. B GOGOI (R1, R2) MR P NAYAK (R1, R2) MS. N BORDOLOI (R1, R2) MRS. D S DEKA (R1, R2)
45	WITH Cont.Cas(C)/389/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus AJIT KAKATI AND 2 ORS.	MR. K N CHOUDHURY MR D DEKA MR. D J DEKA MR. B K KASHYAP	MR. T C CHUTIA (R2, R3) MS. N DAS (R2, R3) MR D K ROY (R2, R3) MS. I KAKATI (R2, R3)
46	WITH Cont.Cas(C)/390/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus RAJESH KEMPRAI AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS MR D DEKA	MR. D SAIKIA (R1, R2) MR. B GOGOI (R1, R2) MRS. R BORAH (R1, R2) MR P NAYAK (R1, R2) MS. N BORDOLOI (R1, R2)
47	WITH Cont.Cas(C)/392/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus RAJESH KEMPRAI AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS MR D DEKA	MR. D SAIKIA (R1, R2) MR. B GOGOI (R1, R2) MRS. R BORAH (R1, R2) MR P NAYAK (R1, R2) MS. N BORDOLOI (R1, R2)
48	Cont.Cas(C)/569/2018	M/S. GREEN VALLEY INDUSTRY Versus RAKESH KUMAR, IAS AND 3 ORS.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA
49	Cont.Cas(C)/437/2019	AMIN UDDIN Versus N.K. SANTI KUMAR SINGHA AND ORS	MR. A H M R CHOUDHURY	MR. M NATH MR. A ROY MR. K KONWAR (R-6) MR. A BHATTACHARJEE MR. S DUTTA (R-6)
50	Cont.Cas(C)/454/2019	BIRAJ KALITA AND 2 ORS. Versus SANJEEV RANJAN ORS	MR. U K DAS MRS. B D SARMA	MR G RAHUL
51	WITH Cont.Cas(C)/418/2019	PULIN BARMAN AND 2 ORS. Versus SANJEEV RANJAN and ORS.	MR. U K DAS MS. B D SARMAH	MR G RAHUL MR. D M NATH
52	Cont.Cas(C)/94/2021	THE MPTI AND ALL RELIGIONS PHILOSOPHICAL EDUCATION SOCIETY AND TRUST AND ANR Versus MONOJ KUMAR CHIKARIA, ACS AND ANR	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	MR D SAIKIA (r-1,2) MR. B K DAS (r-1,2)
53	Cont.Cas(C)/185/2021	JOHIRUL ISLAM AND 11 ORS Versus SARFRAZ HOQUE AND ANR	DR. B AHMED MR. D HUSSAIN MR. R A CHOUDHURY	
54	Cont.Cas(C)/343/2021	NEW TECH STEEL AND ALLOYS PVT. LTD. Versus SMT. BIRILI BORO AND ANR.	MR D K MISHRA MR. P K SARMA MR. M MORE	
55	Review.Pet./132/2022 FIXED, IN WP(C)/7263/2015 (D/O)	DASHRATH YADAV AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR R S CHAUHAN	SC, FOREST
56	Review.Pet./97/2023 FIXED, IN WP(C)/9547/2019 (D/O)	DHARANI DHAR KALITA Versus UNION OF INDIA AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MS. B SARMA DY.S.G.I.

57	Cont.Cas(C)/788/2023 FIXED	BIMAL CHANDRA BRAHMA Versus PRADEEP KUMAR DWIVEDI AND 2 ORS	MR. S BISWAS MS R SAHA MS D DEVI	MR. D SAIKIA (R-2) MR. S BORA (R-2) MR. R K MUSHAHARY (R-2)
58	I.A.(Civil)/2841/2023 FIXED, IN WP(C)/6414/2013 (D/O) in WP(C)/6414/2013	JUNIAL JIDUNG, G.B.AND 2 ORS. Versus THE NATIONAL HIGHWAYS AUTHORITY OF INDIA and 8 ORS.	MR D C K HAZARIKA	GA, ASSAM SC, NHAI MR. S DUTTA MR. B GOGOI MR. R.K.D. CHOUDHURY, DY.S.G.I. SC, DIMA HASAO

HEARING

59	WP(C)/5316/2014 CAVT. NO.338/2/014 FIXED	LOKNATH SAIKIA and 2 ORS Versus THE STATE OF ASSAM and 11 ORS	MR. T J MAHANTA MR.R MAZUMDAR MS.J HUDA MR. P P DUTTA MS. M BHATTACHARYYA MS.S SULTANA MR.I AHMED	MR.A DASGUPTA MS.N MODI MR.P J PHUKAN GA, ASSAM MR.P HAZARIKA MR.R DEV(R-6) MR.M CHOUDHURY MS. M BHATTACHARYYA (STATE COUNSEL) MR.C SHARMA SC, P C B A FOR CAVEATOR
----	----------------------------------------------------------------	----------------------------------------------------------------------------	---------------------------------------------------------------------------------------------------------------------	------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------

WITH

[I.A.\(Civil\)/364/2024](#)
in WP(C)/5316/2014

LOKNATH SAIKIA and 2 ORS
Versus
THE STATE OF ASSAM and 11 ORS

MR. T J MAHANTA
MR. P P DUTTA

GA, ASSAM
SC, FOREST

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024
9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024
15)	MR. S KATAKI	12-02-2024	To	17-02-2024
16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
20)	MR. A DAS	12-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1854/2014 FIXED	LENIN MOCHAHARI Versus THE STATE OF ASSAM AND 10 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.H NATH GA, ASSAM SC, BTC
2	WP(C)/3659/2016 FIXED	SMTI LAKHYAHIRA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR.D BAGCHI MS N CHETIA	MS.M BORAH(R-5) MR.B B BORAH(R-5) MR.R ALI(R-5) MS L BARUAH R-5 M R CHOUDHURY(R-5) SC, SOCIAL WELFARE
3	WP(C)/7321/2016	JITU MONI SAIKIA and 105 ORS. Versus STATE OF ASSAM and 11 ORS.	MR.S H RAHMAN MR.D A KAIYUM MR.L RAHMAN	MR.D SAIKIA MR.J M A CHOUDHURY SC, HEALTH & F W SC, NRHM
4	WP(C)/283/2017	SMTI. HALIDA PARBIN. Versus THE STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MR.S DAS MR.T DEWAN	MR. A U CHOUDHURY (r-5) MR. S ISLAM (r-5) MS. A KAUSHAR (r-5) MR A ZAMAN SC, SOCIAL WELFARE
5	WP(C)/478/2017	TRAILUKYA KUMAR NATH Versus THE UNION OF INDIA and 7 ORS.	MR.R MAZUMDAR MR.A CHETRY MRU SARMA MR.H BEZBARUAH	C.G.C. MS.B SARMA MS.B SARMA ASSTT.S.G.I.
6	WP(C)/785/2017	RUPAM CHANDRA NATH Versus THE STATE OF ASSAM and 5 ORS.	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI	GA, ASSAM MR Z HUSSAIN MR. M HOQUE MR. A BHATTACHARYYA
7	WP(C)/861/2017	JAMAL ALI Versus THE STATE OF ASSAM and 4 ORS.	MR. S A AHMED MS.F BEGUM	GA, ASSAM
8	WP(C)/2153/2017 B/O	DEEPAK Versus THE UNION OF INDIA and 6 ORS.	MR.S K JAIN MR.R MAJUMDAR MR.R K JAIN MR K BISWAKARMA	MR.A K SARKARSC, N.F.Railway. MR. A K DUTTA (R-1,3 AND 4) MR.D K DEY SC, NF RLY

9	WP(C)/2578/2017	ALAM HUSSAIN LASKAR Versus THE STATE OF ASSAM and 3 ORS.	MR.M K HUSSAIN MS.S Y AHMED MD I H LASKAR MR. R A MAZUMDER MR.I HAQUE	GA, ASSAM SC, HEALTH
10	WP(C)/3668/2017	JYOTI PRASAD PACHANI Versus STATE OF ASSAM and 5 ORS	MR.P K GOSWAMI MS.M BORAH MR.B B BORAH MS.J CHETRY MS L BARUAH	GA, ASSAM SC, HEALTH
11	WP(C)/4003/2017	MD. MUZAKKIR HUSSAIN Versus THE STATE OF ASSAM and 4 ORS.	MR.K K MAHANTA MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.K SINGHA MR.K M MAHANTA MR.T A CHOUDHURY MS.S KHAN MR.A SINGHA	GA, ASSAM
12	WP(C)/4469/2017	ABHIJIT DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.D P CHALIHA MR.U P CHALIHA MR.I AHMED	GA, ASSAM SC, FINANCE
13	WP(C)/5711/2017	BIREN MALO DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MS.A DAS MR.P S BISWAS MR.P BISWAS	SC, HEALTH
14	WP(C)/6329/2017	RATUL NATH and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.S J SARMA MS.B TALUKDAR MR.G G GOGOI	SC, FINANCE SC, HEALTH
15	WP(C)/6717/2017	SYEDA SAHERA BEGUM Versus THE STATE OF ASSAM and 2 ORS.	MR A ISLAM MR.G Z AHMED MR.A A HUSSAIN	GA, ASSAM MR. P N GOSWAMI
16	WP(C)/6942/2017	BIREN CH. DEKA and 7 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.S CHAKRABORTY MR.B DAS MR.B BHUYAN	GA, ASSAM SC, AG MR. R K TALUKDAR SC, FINANCE
	WITH			
17	WP(C)/6895/2017	BOGI RAM SAIKIA and 8 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.B DAS MR.S CHAKRABARTY MR.B BHUYAN	GA, ASSAM SC, AG SC, FINANCE
18	WP(C)/7000/2017	DEEPAK LALA Versus THE STATE OF ASSAM and 2 ORS.	MR.A DAS MR.S DUTTA MR.S G BHATTACHARJEE	GA, ASSAM SC, AG SC, FINANCE
19	WP(C)/7083/2017	APARNA DAS GUPTA Versus THE STATE OF ASSAM and 3 ORS	MR.B K SARMA MRS.T BARMAN	GA, ASSAM
20	WP(C)/7187/2017	SAMIRAN CHAMUAH Versus THE STATE OF ASSAM and ANR	MS.N HAWELIA MS.N GOGOI MS.N MECH MR.M L GOPE MS.N BORDOLOI	SC, FINANCE & TAXATION
21	WP(C)/7290/2017	SABBIR AHMED Versus THE STATE OF ASSAM and 2 ORS.	MR.N BARUAH MR.S ALI MR P BHARDWAJ MRSK N MAHAMMAD MR.SK S N MOHAMMAD	GA, ASSAM
22	WP(C)/8047/2017	AINUL HAQUE and 7 ORS Versus THE STATE OF ASSAM and 5 ORS	MR T KALITA MR.I CHOUDHURY MR.B DEKA MR.A KAKATI	SC, APDCL
23	WP(C)/4584/2018	RENU BORAH HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM

24	WITH WP(C)/904/2017	BIMAL KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM
25	WITH WP(C)/4502/2017	DR. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC
26	WP(C)/6024/2018	DIPANKAR ROY AND 16 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM MRS. R BORAH (R3) MR. D BORAH (R3) SC, FINANCE
27	WP(C)/2564/2019 WP(C) 4119/2020(D/O), FIXED	LAKHI RANI GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MRS. R RONGMEI	GA, ASSAM MR. M U MAHMUD MR. D A KAIYUM (R-5) MR S ISLAM MS. R AHMED
28	WP(C)/3827/2019	RAKIBUL ISLAM AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H K DAS MR D J DAS MR. U PATHAK	MR. K K PARASAR [(C.G.C.) R2,R3] MR. K K PARASAR [(C.G.C.) R2,R3] ASSTT.S.G.I. SC, HEALTH
29	WP(C)/5696/2019 FIXED	KULARANJAN KUMAR Versus THE STATE OF ASSAM AND 3 ORS.	MR H TALUKDAR MR. R SARMA	GA, ASSAM MR D BORAH, ADDITIONAL JR. GOVT. ADVOCATE,ASSAM
30	WP(C)/1768/2020	JATIN CHANDRA DAS AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR. N K DAS	GA, ASSAM SC, APDCL
31	WP(C)/2489/2020	JYOTI PRASAD SHARMA Versus THE CENTRAL BANK OF INDIA AND 4 ORS.	MR. S BORTHAKUR MR R SENSUA MR S DAS	MR. M SHARMA
32	WP(C)/3747/2021	KUMAR CHETRI Versus THE UNION OF INDIA AND 4 ORS.	MR. B CHETRI MR P BHATTACHARJYA	MR. U K GOSWAMI ASSTT.S.G.I.
33	WP(C)/3900/2021	PRABAL SUNDAR TAMULI Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, BTC SC, PWD
ORDERS				
34	WP(C)/5638/2011 WP(C) 5704/11(D/O)	SANDEEP SINGH Versus THE UNION OF INDIA and ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE MR. R MAZUMDAR MS.S NATH MR H BEZBARUA MR. R DEKA MR N ALI	MR.K C ROY(R-1TO4) C.G.C. C.G.C. MRS A GAYAN(R- 1-4) SC, C.G.C. ASSTT.S.G.I.
35	Cont.Cas(C)/161/2019	CHANDRA KANTA BARMAN Versus SMT. KAVITA DEKA	MR. M J BARUAH	
36	Cont.Cas(C)/288/2019	PRADIP KUMAR DAS Versus JULIE SONOWAL AND 5 ORS.	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	MR. D SAIKIA MR. D SAIKIA MR. B GOGOI MR. B GOGOI MR P NAYAK MR. A PHUKAN
37	Cont.Cas(C)/301/2019	DEBENDRAN CHANDRA MANDAL Versus ANJAN KUMAR SARMA AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	MR. P MAJUMDAR

38	Cont.Cas(C)/328/2019	DHANMONI KALITA AND 81 ORS. Versus MALLIKA MEDHI	MR. D DEKA MR H BORAH	MR A CHALIHA
39	Cont.Cas(C)/452/2019	RUMIDA BEGUM Versus MALLIKA MEDHI	MR. MD S HOQUE MR M HOQUE	
40	Cont.Cas(C)/642/2019	HIRA KONWAR AND ANR. Versus MOHANLAL SUREKA AND 2 ORS.	MR D K MEDHI	
41	Cont.Cas(C)/388/2021	PRAHLAD DAS AND 24 ORS Versus M S MANIVANNAN, IAS AND ANR	MR. U K NAIR MR. M P SARMA MR. A BORO	MR D KALITA (r-2) MR. D NATH (r-2)
	WITH WP(C)/5309/2020	PRAHLAD DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	GA, ASSAM
	WITH I.A.(Civil)/1441/2021 in WP(C)/5309/2020	SHRI PRAHLAD DAS AND 24 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M P SARMA MR. M P SARMA MR. A BORO	GA, ASSAM
43	Cont.Cas(C)/437/2021	ASMOT ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
	WITH Cont.Cas(C)/438/2021	UMOR ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
45	Cont.Cas(C)/504/2021	R C AGANSIMANI (RAMNATH CHINTAMAN A) Versus DR AJAY KUMAR, IAS AND 2 ORS	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MS. N UPADHYAY MR. A BHATTACHARJEE	MR. S S ROY (r-3)
46	I.A.(Civil)/1366/2023 WITH FAO 5/2021(D/O), FIXED in Review.Pet./3732/2023 WITH Review.Pet./3732/2023 (Filing Number)	ANIL SAIKIA AND 3 ORS. Versus PABITRA BORO ANIL SAIKIA AND 3 ORS. Versus PABITRA BORO A	MR. P P BARUAH MR. D GOSWAMI MS. R DEVI MR. P P BARUAH	MR. R K BHUYAN MR. M KASHYAP
HEARING				
47	Cont.Cas(C)/30/2013 FIXED	JAYMATI ROY Versus H. BASUMATARY NATH and ORS.	MR.M DEKA MR.S ISLAM MR.S HOQUE MS.A BARUA	DR.B AHMED MRH I CHOUDHURY MR.C BORUAH MR.N HAQUE MS. M BHATTACHARJEE MR.S K DEORI MR.S R BARBHUIYA MR P NAYAK SC, FINANCE ADDL. SR. GA, ASSAM MR.KHAYERUDDIN
48	WP(C)/1056/2021 B/O	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024
9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024
15)	MR. S KATAKI	12-02-2024	To	17-02-2024
16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
20)	MR. A DAS	12-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday, 12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./382/2024 B/O	ANUJ BORAH Versus THE STATE OF ASSAM	MR. S C BISWAS MS. R KHATUN MS A DAS MS. U NANDA MR. P S BISWAS MS. J GHOSH	PP, ASSAM
2 Bail Appln./385/2024	ABDUL LATIF Versus THE STATE OF ASSAM AND ANR.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	PP, ASSAM
3 Bail Appln./386/2024	RAMILA BIBI AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. D ZAKARIA	PP, ASSAM
4 Bail Appln./387/2024	SHAMIM AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
5 Bail Appln./389/2024	ABRAR @ ABRAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
6 Bail Appln./391/2024	MD. HUSSAIN AHMED Versus THE STATE OF ASSAM	MR B MALAKAR	PP, ASSAM
MOTION			
7 AB/3740/2023	SHASHWAT SINGH @ SRI SHASHWAT SINGH BUNDELA AND ANR Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	MR. A K BHUYAN MR. M MORE MR. D K BAIDYA PP, ASSAM
8 Crl.Rev.P./2/2024 FIXED	GWHWSHA BORO Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM	PP, ASSAM
9 AB/309/2024	ZIABUR RAHAN @ JIYABUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MS A BEGUM MR. A HOQUE	PP, ASSAM
ADMISSION			

10	Crl.Pet./666/2023 FIXED	INDIA CARBON LTD. Versus THE UNION OF INDIA	MR F KHAN M. GLORY RHITUSHREE TALUKDAR Q. KIBA K. SUMI MS LITO AWOMI	MR. S C KEYAL
BAIL HEARING (BA)				
11	Bail Appln./2093/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KIRTBOKLANG @ KITBOK LANG MARWEIN Versus THE STATE OF ASSAM	MR. N J DUTTA MS LR KHANAM MR S ISLAM D HUSSAIN	PP, ASSAM
12	Bail Appln./2134/2023 WITH CASE RECORD(SCANNED COPY), FIXED	NGAMSEI HAOKIP Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
13	Bail Appln./2824/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PAWAN KUMAR YADAV AND ANR Versus THE STATE OF ASSAM	MR. D M CHAKRABORTY	PP, ASSAM
14	Bail Appln./3329/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KADIR LASKAR Versus THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
15	Bail Appln./3391/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD. FIROZ KHAN AND ANR. Versus STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
16	Bail Appln./3789/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GOLAP KHONDAKAR AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
17	Bail Appln./3823/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PRASENJIT SARKAR Versus THE STATE OF ASSAM AND ANR.	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM
18	Bail Appln./4321/2023 WITH CASE RECORD(SCANNED COPY), FIXED	RUSTHANA BEGUM @ RUSTHANA BEM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
19	Bail Appln./4377/2023 WITH CASE RECORD(SCANNED COPY), FIXED	TANMOY GUPTA Versus THE STATE OF ASSAM	N CHAUDHURY MR. A BORPUZARI	PP, ASSAM
20	Bail Appln./4416/2023 WITH CASE RECORD(SCANNED COPY), FIXED	FIRDUS ALAM AND ANR Versus THE STATE OF ASSAM	MR. A M AHMED	PP, ASSAM
21	WITH Bail Appln./4110/2023	GULENUR ISLAM @DHAN ALI AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
22	Bail Appln./4576/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BASAB KALITA Versus THE STATE OF ASSAM AND ANR	MR. S SAHU	MS. D GHOSH(R-2) MS N DEKA(R-2) MS H BETALA(R-2) MR I CHAKMA(R-2) MR. S. K. CHAKMA(R-2) MR A.K. HAJONG(R-2) PP, ASSAM
23	Bail Appln./4648/2023 WITH CASE RECORD(SCANNED COPY), FIXED	JONASING KRO Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
24	Bail Appln./4662/2023 FIXED	KHAN MEHDI HASAN Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	MR. B CHOWDHURY (r-2) MR A AKBAR (r-2) PP, ASSAM
25	Bail Appln./101/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR BHANU BIBI Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
26	Bail Appln./127/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL HOQUE Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR M RAHMAN	PP, ASSAM

27	Bail Appln./210/2024 WITH OFFICE NOTE, FIXED	NUR SALAM @ NUR ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M HOQUE F ISLAM	PP, ASSAM
28	Bail Appln./212/2024 WITH OFFICE NOTE, FIXED	NUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	PP, ASSAM
29	Bail Appln./286/2024 FIXED	MAHIDUL ISLAM @ KALO Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
30	Bail Appln./329/2024 WITH OFFICE NOTE, FIXED	ABUL KASIM Versus THE STATE OF ASSAM AND ANR	MD. A H LASKAR MR D CHUTIA MR. M R SODIAL	PP, ASSAM
<u>BAIL HEARING</u>				
31	AB/2895/2022	AZAD ALI AND ANR Versus THE STATE OF ASSAM	MR. B PATHAK MR B HAZARIKA MS M TIWARI	PP, ASSAM
32	AB/3360/2022	ALOMGIR HUSSAIN @ ALOMGIR HUSSAIN AKAND Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
33	AB/2493/2023	UTSAV KUMAR Versus THE STATE OF ASSAM	MR. D NANDI MS P SARMAH	PP, ASSAM
34	AB/2944/2023	RAFIKUL SK @ RAFIKUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MD. A. RASHID MR. M HUSSAIN MR A.K. MOLLAH	MR. M U MONDAL (R-2,3) MR K ISLAM(R-2,3) R KHATUN(R-2,3) A A AHMED(R-2,3) PP, ASSAM
35	AB/3025/2023	SOHID ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
36	AB/3152/2023	AZMAT ALI @ AZMOT ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
37	AB/3262/2023 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE	SANTOSH KR MAHATO Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
38	AB/3314/2023 WITH CASE DIARY(SCANNED COPY)	RABIN BORO Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
39	AB/3473/2023	MESER ALI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
40	AB/3706/2023 WITH CASE RECORD(SCANNED COPY)	BABAN DAS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
41	AB/3730/2023	SURRUZ ZAMAL @ SURZ AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
42	AB/3735/2023	SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
43	AB/3835/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SALMA BEGUM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
44	AB/3868/2023 FIXED	GAURANGA PANDIT Versus THE STATE OF ASSAM AND ANR	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM

45	AB/3916/2023 FIXED	SAYEDA BEGUM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
46	AB/3942/2023	MD HANIF ALI Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR M RAHMAN I AMIN	PP, ASSAM
47	AB/4093/2023 FIXED	GULJAR ALI @ GULJAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR A K AZAD	PP, ASSAM
48	AB/4194/2023 FIXED	NIPUL RAY Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS P GARGO	PP, ASSAM
49	AB/4246/2023 FIXED	AKLIMA KHATUN Versus THE STATE OF ASSAM	MD A RAHMAN MR. S DAS	PP, ASSAM
50	AB/4375/2023	AMINUL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
51	AB/126/2024 FIXED	DHRUBA DAS Versus THE STATE OF ASSAM	MR A NATH MR. N J MEDHI	PP, ASSAM
52	AB/225/2024 FIXED	ABDUL RAHMAN Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
ORDERS				
53	Crl.Pet./1339/2023 WITH LCR 2 FILES, FIXED	LABANYA KONWAR Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM	MR. B GOGOI (r-2) MR A CHALIHA (R-2) MR M BHUYAN (r-2) PP, ASSAM MR. H S BARUAH (r-2)
54	Crl.Rev.P./4/2024 FIXED	AMIRUL @ AMINUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024
9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024
15)	MR. S KATAKI	12-02-2024	To	17-02-2024
16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
20)	MR. A DAS	12-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./384/2024	PRANJAL DAS Versus THE STATE OF ASSAM	MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
2 Bail Appln./388/2024 B/O	SONU KUMAR NONIA AND ANR. Versus THE STATE OF ASSAM	MR. K K DUTTA MR A CHALIHA U PRASAD	PP, ASSAM
3 Bail Appln./390/2024	SADANANDA TAID AND ANR. Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH NAYANMONI KALITA	PP, ASSAM
4 Bail Appln./395/2024	RAFIKUL ISLAM @ GENDA Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
5 Bail Appln./398/2024	Hussain Ahmed Versus The State Of Assam	MR K THAKUR MR D MEDHI	PP, ASSAM
<u>MOTION</u>			
6 Crl.Rev.P./45/2024	MD. ZIKIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	PP, ASSAM
7 Crl.Rev.P./46/2024	JOGEN KALITA Versus THE STATE OF ASSAM AND ANR	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	PP, ASSAM
8 AB/62/2024	MD SHAHEB ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
9 Crl.Pet./142/2024	DIBYA JYOTI HAZARIKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MR. N D SARMA MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
10 Crl.Pet./143/2024	SANJIB PATHAK Versus THE STATE OF ASSAM AND ANR	MR. A K DAS MR. M J GOGOI	PP, ASSAM
WITH I.A.(Crl.)/123/2024 in Crl.Pet./143/2024	SANJIB PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. A K DAS MR. M J GOGOI	PP, ASSAM

11	Crl.Pet./146/2024	M/S PRANATI DEY @ PRANATI DEY GUHA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. S SHARMA B RONGHANGPI	PP, ASSAM
12	AB/311/2024	ALI ARBAZ @ ARBAZ ALI Versus The State Of Assam	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
13	AB/312/2024	AMZAD ALI SHEIKH @ AMJAT HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. M HOQUE	PP, ASSAM
14	AB/314/2024	MONOWARA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
15	AB/316/2024	TAIBUR RAHMAN @ TABU Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. J ALI MD IMRAN	PP, ASSAM
16	AB/317/2024	PARWEZ ANSARI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. S ISLAM	PP, ASSAM
17	AB/319/2024	TAZUM UDDIN @ TAZUMUDDIN @ MD. TAZUMUDDIN Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
ADMISSION				
18	Crl.Pet./596/2022 FIXED	HEMANTA DAS Versus KAJI HOBIBUR RAHMAN AND ANR	MR. S KALITA MR P DAS MS D TALUKDAR	MR. A GANGULY (R-2) MR M J QUADIR (R-1) MR S S ISLAM (R-1) MS S AHMED (R-1)
19	Crl.Pet./599/2022 FIXED	MRS. KAMALA DAS Versus KAJI HOBIBUR RAHMAN AND ANR	MR. S KALITA MR P DAS MS D TALUKDAR	MR. A GANGULY (R-2) MR. M J QUADIR (R-1) MR. K MIRA (R-1) MR S S ISLAM (R-1)
20	Crl.Pet./20/2024 FIXED	LUIES AHMED Versus THE STATE OF ASSAM	MR. S MUNIR MS N ISLAM MS. L ISLAM	PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./67/2024 FIXED	MUSLIM UDDIN AND 5 ORS Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
22	Bail Appln./93/2024 FIXED	KUNAL BAHADUR @ KUNAL MARAK Versus THE STATE OF ASSAM	MS A KALITA	PP, ASSAM
23	Bail Appln./158/2024 FIXED	SACHIN PRABHAKAR ADHIKARI Versus THE STATE OF ASSAM	MR. R B PHOOKAN MR P CHOUDHURY MR K J HAZARIKA	MR. D K BAIDYA MR. V A CHOWDHURY MR. M S HUSSAIN PP, ASSAM
24	Bail Appln./258/2024 FIXED	RAIFUL ISLAM Versus THE STATE OF ASSAM	MR. K H SAIKIA MR A HAWARI MR. K ALOM	PP, ASSAM
25	Bail Appln./292/2024 FIXED	HABIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN	PP, ASSAM
26	Bail Appln./301/2024 FIXED	SHIV NARAYAN RAY AND ANR. Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
BAIL HEARING				
27	AB/3090/2023 FIXED	KARUNA DEKA Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
28	AB/3198/2023 WITH CASE RECORD(SCANNED COPY), FIXED	RAHIM KHAN Versus THE STATE OF ASSAM AND ANR.	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM

29	AB/3570/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ASAD UDDIN Versus THE STATE OF ASSAM	MS. D SINHA	PP, ASSAM
30	AB/3630/2023	SHOHIDUL ISLAM AND 4 ORS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
31	AB/3701/2023	BIKASH SARKAR Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
32	AB/3760/2023	ABINASH BHARALI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
33	AB/3815/2023 WITH CASE RECORD AND CASE DIARY(SCANNED COPY) WITH I.A.(CrI.)/45/2024 in AB/3815/2023	MD. MEHBOOB ALAM LASKAR Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
34	AB/3841/2023	ABDUL HANNAN, Versus MD. MEHBOOB ALAM LASKAR NURUL ISLAM Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR E AHMED MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	MR A KHANIKAR PP, ASSAM PP, ASSAM
35	AB/3846/2023	ANJANA RANI DAS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
36	AB/3879/2023 FIXED	BHIMBAR DEKA Versus THE STATE OF ASSAM	MS. J DEKA MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	PP, ASSAM
37	AB/4079/2023 WITH CASE RECORD AND CASE DIARY(SCANNED COPY)	MONTE ROY @ MONTE RAY Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
38	AB/4249/2023 FIXED	BHOLA KUMAR @ BHOLA KUMAR PASWAN Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
39	AB/4304/2023 FIXED	MANTAZ ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
40	AB/4338/2023 FIXED	AMBIA BEGUM @ RANI Versus THE STATE OF ASSAM	MR. M KHAN MD J ALOM MS J AKTAR	PP, ASSAM
41	AB/4342/2023 FIXED	LAKSHYA JYOTI DAS Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY	PP, ASSAM
42	AB/4343/2023 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN MR N A MAZARBHUIYA U U KHAN	PP, ASSAM
43	AB/25/2024 FIXED	UTTAM CHANDRA DAS Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
44	AB/131/2024 FIXED	KULDIP DAS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	PP, ASSAM
45	AB/166/2024 FIXED	LUNA DEKA Versus THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM

46	AB/187/2024 FIXED	MAHIRAN NESSA @ MOHIRAN NESSA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M HOSSAIN MR. Z H AHMED MS F INTAZ	PP, ASSAM
47	AB/188/2024 FIXED	PITTER RABHA Versus THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM
48	AB/224/2024 FIXED	HASEN ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. M R KHANDAKAR	PP, ASSAM
ORDERS				
49	Crl.A./294/2023 WITH OFFICE NOTE, B/O	SIMANTA BORUAH Versus THE STATE OF ASSAM AND ANR.	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
	WITH I.A.(Crl.)/686/2023 in Crl.A./294/2023	SIMANTA BORUAH Versus THE STATE OF ASSAM AND ANR.	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
50	Crl.Rev.P./7/2024 B/O	ROUNAK ALI HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
51	I.A.(Crl.)/72/2024 WITH LCR 1 FILE in Crl.Pet./1115/2022 WITH Crl.Pet./1115/2022	LAL MIA AND ANR Versus TARA BHANU AND 2 ORS	MD I H LASKAR	PP, ASSAM
		LAL MIA AND ANR Versus THE STATE OF ASSAM AND ANR	MD I H LASKAR MR. R A MAZUMDER	PP, ASSAM
52	I.A.(Crl.)/118/2024 in Crl.Pet./208/2023 WITH Crl.Pet./208/2023	SHEHNAZ BEGUM AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K GHOSH MS F AHMED	MR. A K AHMED (r-2) PP, ASSAM
		SHEHNAZ BEGUM AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K GHOSH MS F AHMED	MR. A K AHMED (r-2) MD A ISLAM (r-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024
9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024
15)	MR. S KATAKI	12-02-2024	To	17-02-2024
16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/5584/2023 CAVT. NO.09352/023,	MAZID ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA (FOR CAVEATOR) SC, SEC. EDU.
ORDER NO STEPS			
2 WP(C)/2596/2021	ABDUS SALAM PRODHANI Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA	SC, SEC. EDU.
3 WP(C)/8222/2022	DR. AKRAM CHANDRAJIT SINGHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	SC, HIGHER EDU
ADMISSION			
4 WP(C)/3407/2016	NABOJYOTI BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MS.N SHYAMAL MR.S BOIRAGI	MR.D BARMAN(R-5) MR.B GOGOI(R-5) MR.P NAYAKR-5 SC, ELEMENTARY EDUCATION
5 WP(C)/153/2017	SMT. RANJITA BORPATRA GOHAIN Versus THE STATE OF ASSAM and 5 ORS.	MR.N BORAH MR.H MAZUMDER	MR.B GOGOI SC, EDUCATION SC, FINANCE
6 WP(C)/166/2017	CHANDRADHAR KALITA and 2 ORS. Versus STATE OF ASSAM and 4 ORS.	MR.B CHAKRABORTY MR.A NATH MR.D DOLEY	GA, ASSAM SC, ELEMENTARY EDUCATION
7 WP(C)/1127/2017	SMT. PADMA DAHAL and 2 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.S UPADHAY MR.B KUMAR	GA, ASSAM MR P NAYAK (SC, FINANCE DEPT.) SC, ELEMENTARY EDUCATION SC, BTC
8 WP(C)/1261/2017	JOHIRUL ISLAM and 17 ORS. Versus THE STATE OF ASSAM and ANR.	MR.M HUSSAIN MR.B SINHA	SC, ELEMENTARY EDUCATION SC, SSA
9 WP(C)/4057/2017	SWAPNA CHANGMAI and 3 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.H RAHMAN MR.B J GHOSH MS.R GOGOI	SC, ELEMENTARY EDUCATION SC, FINANCE
10 WP(C)/2542/2020	ABDUS SAMAD Versus THE STATE OF ASSAM AND 5 ORS.	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU

11	WP(C)/2177/2021	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
12	WP(C)/7626/2022	JIMPI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
13	WP(C)/69/2022	PARESH CHANDRA DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC SC, FINANCE
14	WP(C)/143/2022	FARIDA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MS. A BEGUM MR. S N AHMED	SC, ELEM. EDU
15	WP(C)/579/2022	ILIAS AHMED LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
	WITH WP(C)/196/2022	ABUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
	WITH WP(C)/460/2022	CHANDAN MONI ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
18	WP(C)/1611/2022	MUSTAFA AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR	GA, ASSAM SC, EDU
19	WP(C)/1628/2022	LAVJA JARAMBUSA Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. Z HAMMAD	SC, ELEM. EDU SC, SEC. EDU.
20	WP(C)/2133/2022	MD WAHAB ALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR F HAQUE MR N ISLAM	SC, ELEM. EDU
21	WP(C)/3197/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN
22	WP(C)/3898/2022	BIKASH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. S K DAS MR R KARIM MR R KARIM MR D BARMAN	MR. T J MAHANTA (r-4) MR. N I KHAN (r-4) MR. S Z RAHMAN (r-4) MR. A BORUA (r-4) SC, SEC. EDU.
23	WP(C)/4111/2022	DR. MATIUR RAHMAN Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. P J PHUKAN, SC, GU, (RESP. No. 1 to 3) MR. A CHAMUAH, SC, UGC (RESP. No. 4) SC, G U
24	WP(C)/4403/2022	SALINA AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE MR. M DEKA	SC, ELEM. EDU

WITH
[I.A.\(Civil\)/2121/2022](#)
in WP(C)/4403/2022

	SALINA AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE MR. M DEKA MR S JAFRI MR. F A FAROOQUE MS S.G.KASHYAP	SC, ELEM. EDU
25	WP(C)/5072/2022 SAILENDRA CH. RAY AND 6 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	SC, ELEM. EDU GA, ASSAM
26	WP(C)/6368/2022 SURAJ CHETRY Versus THE STATE OF ASSAM AND 4 ORS	MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK	SC, ELEM. EDU
27	WP(C)/1633/2023 BINA DAS Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, ELEM. EDU GA, ASSAM
ORDERS			
28	Review.Pet./79/2017 IN WP(C) 4082/2008(D/O) STATE OF ASSAM and ANR Versus MRS RENU KONCH and 2 ORS	MR.R MAZUMDAR MR.N SARMA MR.H BEZBARUAH SC, ELEMENTARY EDUCATION	MS.I DEKA(R- 1-3) MR.R SARMAR- 1-3
29	Review.Pet./94/2019 WP(C) 3168/2012(D/O) PRADIP GOGOI AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, EDU, "SC, SECONDARY EDUCATION", "SC, FINANCE".
30	Cont.Cas(C)/20/2020 KAMALUDDIN Versus PRITAM SAIKIA, IAS	DR. B AHMED MR K UDDIN MR. J RAHMAN MR. A K AZAD MR R ISLAM	
31	Cont.Cas(C)/93/2020 ACHIA KHATUN Versus PREETOM SAIKIA, IAS AND 4 ORS.	MR. K R PATGIRI MRS. C DAS MS. P CHAKRABORTY	MR. D SAIKIA MR S M T CHISTIE MR. B DEORI MS. H TERANGPI
32	Cont.Cas(C)/128/2020 SAZZAD ZAHIR Versus DISPUR LAW COLLEGE AND 2 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. R CHETRI MR. N BARMAN MR. N K MURRY A SWARGIARY	MR. K PAUL (R2, R3)
33	Cont.Cas(C)/131/2020 ALPANA DAS MAZUMDAR Versus PREETOM SAIKIA, I.A.S. AND 3 ORS.	MRS. R DEVI	MR. D SAIKIA (R1, R2) MR S M T CHISTIE (R1, R2) MR B KAUSHIK (R1)
34	Cont.Cas(C)/141/2020 AZHAR UDDIN AND ANR. Versus SHAMSHER SINGH, IAS	MR. D HUSSAIN MR. R A CHOUDHURY	
35	Cont.Cas(C)/148/2020 PULAK MAZUMDAR AND 3 ORS. Versus PREETOM SAIKIA AND ANR.	MR. K N CHOUDHURY	MS. N PHUKAN MR. S NEOGI
36	Cont.Cas(C)/168/2020 TANKESWAR GOGOI Versus PREETOM SAIKIA, IAS AND 6 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. D SAIKIA MR G BAISHYA MR S M T CHISTIE MR S M T CHISTIE MR. K K DUTTA MS. N PHUKAN MR. B DEORI MS. B BORA
37	Cont.Cas(C)/182/2020 RINA BEGUM BARBHUIYA Versus PRITAM SAIKIA AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR S M T CHISTIE (R-1,4)
38	Cont.Cas(C)/205/2020 BANI BORTHAKUR Versus PRITAM SAIKIA AND ANR.	MR. P MAHANTA MS. P SAHARIA	MR. D SAIKIA MR S M T CHISTIE MS. N PHUKAN

39	Cont.Cas(C)/207/2020	UDAY CH. KALITA Versus PREETOM SAIKIA AND 5 ORS	MD M S ALI	MR. D SAIKIA MR. M R LASKAR MR. R MAZUMDAR (R5) MR. R MAZUMDAR (R5) MR H BEZBARUA (R5)
40	Cont.Cas(C)/265/2020	GOPAL CH. SARKAR AND 3 ORS. Versus SANJIB KUMAR BHUYAN	MR. A A R KARIM	
41	Cont.Cas(C)/299/2020	SALAM MEMI DEVI AND ANR Versus PRITAM SAIKIA AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	MR. D SAIKIA (R1) MR S M T CHISTIE (R1) MS. N M SARMA (R1)
42	Cont.Cas(C)/309/2020	DILIP KUMAR BAIRAGI AND 25 ORS. Versus PRITAM SAIKIA AND 2 ORS.	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	MR. D SAIKIA (R1) MR. R MAZUMDAR (R1) MR. P K BORAH (R1)
43	Cont.Cas(C)/337/2020	SABIR AHMED BARBHUIYA Versus PRITAM SAIKIA (IAS)AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANIAR MR A CHALIHA
44	Cont.Cas(C)/451/2020	IUNUSH ALI AND 19 ORS. Versus PREETOM SAIKIA AND ANR.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR S M T CHISTIE (R-1) MR. N J KHATANIAR (R-1) SC, SEC. EDU.
45	Cont.Cas(C)/474/2020	USHARANI PHUKAN Versus PREETAM SAIKIA AND 3 ORS	MR. R K TALUKDAR MR. R BORO MS. P RABIDAS	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MS. N PHUKAN MR. B DEORI
46	Cont.Cas(C)/484/2020	MALABIKA BORDOLOI AND 25 ORS. Versus SANJIB KR. BHUYAN	MR. K SINGHA MR. K M MAHANTA MR B M DEKA	
47	Cont.Cas(C)/534/2020	BISHWANATH MAJUMDER Versus PRITAM SAIKIA AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MR S NEOGI MR S M T CHISTIE MS. N PHUKAN
48	Cont.Cas(C)/578/2020	MD. EKRAMUL HUSSAIN AND 4 ORS Versus PHANINDRA JIDUNG AND ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D SAIKIA MS N M SARMA
	WITH			
49	Cont.Cas(C)/171/2021	RANJIT DAS Versus PRITAM SAIKIA, IAS AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA MR S M T CHISTIE (R-2) MS. N PHUKAN MS N M SARMA
	WITH			
50	Cont.Cas(C)/403/2022	HEM CHANDRA KALITA AND 6 ORS Versus BHARAT BHUSHAN DEV CHOUDHURY AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SAIKIA (r-1, R2) MR S M T CHISTIE (r-1, R2) MR. R MAZUMDAR MR. U SARMA (r-1) MR H BEZBARUA MR B KAUSHIK (R-3) MR. R DEKA
	WITH			
51	Cont.Cas(C)/418/2022	SUDHIR CHANDRA MANDAL AND 43 ORS Versus BHARAT BHUSHAN DEV CHOUDHURY, IAS AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. B TALUKDAR (R-2) MR B KAUSHIK (r-2)
52	WP(C)/1449/2021	LINA TAMULY Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
	WITH			
53	WP(C)/6413/2017	JAYANTA KUMAR ROY and 29 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR. G CHAMUAH	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
54	Cont.Cas(C)/773/2023	DR. KAMAL NARAYAN KALITA Versus DR H DUTTA	MR. R MAZUMDAR MR H BEZBARUA MR N ALI	MR. A K DUTTA

55	I.A.(Civil)/3135/2023 in WP(C)/3807/2019	BIPUL BARMAN AND 59 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, ELEM. EDU
	WITH WP(C)/3807/2019	TARIQUE ANWAR LASKAR AND 142 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. S BANIK MR. R M DEKA MR. R M DEKA MD. A H LASKAR MS N MAHANTA MS N MAHANTA N GAUTAM N GAUTAM MR. H G HAZARIKA MR. H G HAZARIKA	SC, ELEM. EDU MR. S P BHATTACHARJEE(R-2) MR. S D PURKAYASTHA (R-6) MR. S. BORA (SC, SSA, ASSAM) MS S.S.BORA (R- 6)
56	WITH WP(C)/3879/2020	SURAJ KUMAR DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. J LASKAR (r-1,2,5,6,8,16,17,18,20,21) MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
57	WITH WP(C)/7274/2021	SAFATUN NESSA BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. N H LASKAR MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA
58	WITH WP(C)/5818/2023	PRIYANKA UPADHAYAYA AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K MIRA MS. L WAJEEDA	SC, ELEM. EDU SC, SSA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024
9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024
15)	MR. S KATAKI	12-02-2024	To	17-02-2024
16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
20)	MR. A DAS	12-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 Bail Appln./2504/2023	ALOM ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
<u>MOTION (BA)</u>			
2 Bail Appln./61/2024	SEKENDAR ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<u>MOTION</u>			
3 Crl.Pet./53/2024	DEBASHIS PAUL Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
<u>ADMISSION</u>			
4 Crl.Pet./416/2019	IBRAHIM ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR B ISLAM	PP, ASSAM
5 Crl.Pet./475/2019 WITH LCR 1 FILE	JUGAL JYOTI BARUAH Versus GAUTAM DAS AND ANR.	MR S P DAS	MR. P BORAH MRS K M SAIKIA PP, ASSAM
6 Crl.Pet./11/2020 WITH LCR	SUBHRA SAHA Versus THE STATE OF ASSAM	MR. S P CHOUDHURY	PP, ASSAM
7 Crl.Pet./442/2021 WITH LCR 1 FILE	KHANINDRA CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. S P ROY MS S DAS	MR. B D KONWAR SR. ADV. (R-2) MR. R B SAH (R-2) MR. S SAHU (R-2) MR J SINGH (R-2)
8 Crl.Pet./454/2021 WITH LCR 2 FILES	PRADIP BARUA AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DUTTA	MR. S D PURKAYASTHA (R-2,3) MR S CHOUDHURY (R-2,3) PP, ASSAM
9 Crl.Rev.P./60/2022 BA 3150/2021(D/O), WITH LCR 2 FILES	MAHESH RAY @ ROY Versus THE UNION OF INDIA AND ANR	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	MR. S C KEYAL SC, NCB

10	Crl.Pet./552/2022 WITH LCR 1 FILE	MOYUN UDDIN LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
11	Crl.Pet./739/2022 WITH LCR 1 FILE	IFTIKAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. S HAQUE S YESMIN	MR. B U LASKAR (r-2) PP, ASSAM
12	Crl.Rev.P./59/2023 WITH LCR(SCANNED COPY)	PRANJAL JYOTI BARMAN Versus DHARITRI DAS AND ANR	MR. D C KALITA MR. B K BHAGAWATI	MR. N J DUTTA (R1) MR N AHMED (R1) MR G P CHETIA (R1) MR. M M ZAMAN (R1) MR A BASUMATARY (R1) PP, ASSAM (R2)
	WITH I.A.(Crl.)/90/2023 in Crl.Rev.P./59/2023	PRANJAL JYOTI BARMAN Versus DHARITRI DAS AND ANR	MR. D C KALITA MR. B K BHAGAWATI	PP, ASSAM
13	CRL.A(J)/110/2023 0 Y 10 M 15 D :	BHAJAN RBI DAS Versus THE STATE OF ASSAM	MS S SARMA HAZARIKA	PP, ASSAM
14	CRL.A(J)/120/2023 WITH OFFICE NOTE	ARUN GOWALA Versus THE STATE OF ASSAM	MR. A. PHUKAN (AMICUS CURIAE)	PP, ASSAM
15	Crl.A./216/2023 3 Y 0 M 6 D :	MOSHAROF ALI @ MOSHARAF ALI Versus THE STATE OF ASSAM AND ANR.	MR. A M KHAN MR T T MONI MR. R I DEWAN	PP, ASSAM
16	Crl.Pet./963/2023	ANJAN MONI BARUAH @ ANJAN BARUAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R DE MR P NEOG MS. D PATHAK	MR. A GANGULY (R-2) PP, ASSAM
ORDERS				
17	Crl.A./35/2012 WITH OFFICE NOTE, LCR 1 BUNDLE	KANAK SARKAR Versus STATE OF ASSAM	MR.B K MAHAJAN MR.S DASGUPTA MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
	WITH Crl.A./42/2012	JYOTISH BARUAH Versus THE STATE OF ASSAM	MR.K AGARWAL MR.T C CHUTIA MS.P NEOG MRB N BORAH MR.R J BARUA	PP, ASSAM
19	Crl.Pet./498/2012 WITH LCR 2 FILES	MOHENDRA NATH GAYAN and ANR. Versus THE STATE OF ASSAM	MR.A M BORA MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MS. H GOSWAMI	PP, ASSAM
20	I.A./690/2015 WITH LCR 3 FILES, P.B.-2 in CrI.A./168/2016	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MR.Z ALAM MR.A K SARMA MR.N D SARMA MR.N Z AHMED	RETAINER COUNSEL(CBI)
	WITH Crl.A./168/2016	SRI GOVIND SINGH Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN	RETAINER COUNSEL CBI
	WITH Crl.A./163/2015	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MR.Z ALAM MR.A K SARMA MR.N D SARMA MR.N Z AHMED	RETAINER COUNSEL CBI
	WITH I.A.(Crl.)/20/2016 in CrI.A./163/2015	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA	MS.A BEGUM SC, CBI

	WITH I.A.(CrI.)/472/2018 in CrI.A./163/2015	SMTI. MANJUSHREE SHARMA Versus CENTRAL BUREAU OF INVESTIGATION	MR. L R MAZUMDER MS. S BEGUM	SC, CBI
22	WITH CrI.A./127/2016	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA	MS.A BEGUM SC, CBI
23	WITH CrI.A./128/2016	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA	MS.A BEGUM SC, CBI
24	WITH I.A.(CrI.)/22/2016 in CrI.A./128/2016	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA	MS.A BEGUM SC, CBI
24	CRL.A(J)/66/2019 WITH LCR 4 FILES	BERTH TIGGA Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
25	CrI.A./440/2019 WITH LCR 4 FILES	SRI BUDHIRAM HEMDROM Versus THE STATE OF ASSAM AND ANR	MR. S BANIK MD. A H LASKAR	PP, ASSAM
26	I.A.(CrI.)/465/2019 WITH OFFICE NOTE in CrI.A./307597/2017	M/S FAIR DEAL OVERSEAS Versus SRI RANA CHOUDHURY	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN	
	WITH CrI.A./307597/2017 (Filing Number)	M/S FAIR DEAL OVERSEAS Versus SRI RANA CHOUDHURY		
	WITH CrI.L.P./48/2019	M/S. FAIR DEAL OVERSEAS Versus SRI RANA CHOUDHURY	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN	
27	CrI.L.P./32/2020 WITH OFFICE NOTE in CrI.A./7878/2019	GOLAPI BORO Versus SANTOSH SWARGIARY AND ANR	MR. J AHMED MR A N AHMED	PP, ASSAM
	WITH CrI.A./7878/2019 (Filing Number)	GOLAPI BORO Versus SANTOSH SWARGIARY AND ANR		
	WITH I.A.(CrI.)/272/2020	GOLAPI BORO Versus SANTOSH SWARGIARY AND ANR	MR. J AHMED MR A N AHMED	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY PP, ASSAM
28	CrI.A./35/2020 WITH OFFICE NOTE, LCR 4 FILES	AZIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR		PP, ASSAM
29	CRL.A(J)/12/2021 5 Y 9 M 10 D :WITH LCR 5 FILES, P.B.-1	AMULYA SAIKIA Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
30	CrI.Pet./423/2022 WITH LCR 1 FILE	M/S MOYURI TEA BLENDING AND PACKAGING INDUSTRY AND ANR. Versus M/S ANJANI TEA COMPANY AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MRS. P DUTTA	
31	CrI.Rev.P./446/2022	DEBASISH THAKURIA Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR. P BARGOHAIN	PP, ASSAM

32	I.A.(CrI.)/500/2022 in CrI.Rev.P./7025/2022	MD. RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. B CHOWDHURY MD E AHMED MR. P S BISWAS MS. J GHOSH	PP, ASSAM
	WITH CrI.Rev.P./7025/2022 (Filing Number)	MD. RAMJAN ALI Versus THE STATE OF ASSAM AND ANR (E)	MR. S C BISWAS	
	WITH I.A.(CrI.)/7027/2022 (Filing Number)	MD. RAMJAN ALI Versus THE STATE OF ASSAM	MR. S C BISWAS	
33	CrI.A./47/2023 2 Y 1 M 4 D :WITH LCR (THREE FILES).	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR N ALOM MR. A ROSHID MR R JJAMAN	MR. A MOBARAQUE (R-2) PP, ASSAM
34	CRL.A(J)/87/2023 0 Y 10 M 22 D :WITH OFFICE NOTE, LCR 3 FILES	KARTIK MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MS D DEVI	PP, ASSAM
35	CrI.A./397/2023 0 Y 4 M 5 D :WITH OFFICE NOTE, LCR 5 FILES, B/O	NUR ISLAM SK @ NUR ISLAM SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN	PP, ASSAM
	WITH I.A.(CrI.)/1029/2023 in CrI.A./397/2023	NUR ISLAM SK @ NUR ISLAM SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN	PP, ASSAM
36	CrI.Pet./776/2023	NIRUPAMA SAIKIA AND ANR. Versus ANZITA SAIKIA AND ANR	MR. S P ROY JYOTISH DAS MS. R MAHANTA	MRS A SAIKIA (RESPONDENT-IN-PERSON)
	WITH I.A.(CrI.)/1169/2023 in CrI.Pet./776/2023	ANZITA SAIKIA, Versus NIRUPAMA SAIKIA AND ANR.	PETITIONER IN PERSON	MR. S P ROY
37	CrI.Pet./930/2023	MINU SUBBA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MR. P SARMAH (R-2) MR. B CHAKRAVARTY (R-2) MR. S UPADHAY(R-2) PP, ASSAM
38	I.A.(CrI.)/1006/2023 in CrI.Rev.P./10430/2023	BHOLA RAY Versus THE STATE OF ASSAM	MR. M MONDAL	PP, ASSAM
	WITH CrI.Rev.P./10430/2023 (Filing Number)	BHOLA RAY Versus THE STATE OF ASSAM AND ANR (A)	MR. M MONDAL	
HEARING				
39	CRL.A(J)/98/2019 4 Y 9 M 8 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	ANIL BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
40	CRL.A(J)/111/2019 5 Y 11 M 29 D :WITH LCR 5 FILES, P.B.-1	BUDHUA MUNDA Versus THE STATE OF ASSAM	MR A U AHMED, LEGAL AID COUNSEL	PP, ASSAM
41	CRL.A(J)/11/2020 4 Y 8 M 14 D :WITH OFFICE NOTE, LCR 4 FILES	DIGAMONI DAS Versus THE STATE OF ASSAM	MS. MEGHALI BARMAN, AMICUS CURIAE	PP, ASSAM
42	CRL.A(J)/22/2020 4 Y 7 M 19 D :WITH LCR 3 FILES, P.B.-1	MONIRAM CHANGMAI Versus THE STATE OF ASSAM AND ANR.	MR. P MAHANTA, AMICUS CURIAE	MR. B BARUAH (R-2) MR. B BARUAH (R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024
9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024
15)	MR. S KATAKI	12-02-2024	To	17-02-2024
16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
20)	MR. A DAS	12-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/2776/2020	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA SC, SEC. EDU.
2	WITH WP(C)/6004/2022	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
TOP OF THE LIST				
3	WP(C)/2728/2013 WITH LCR, PART-HEARD, FIXED	PRANAB KR. SARMAH Versus THE UNION OF INDIA and 4 ORS	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BARUA MR.A BHATTACHARYA	MR.S N SARMA MR.A SARMA SC, O I L ASSTT.S.G.I.
4	WP(C)/5647/2013 PART-HEARD, FIXED, BY HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR	BANKIM CHANDRA BHAGABATI Versus THE STATE OF ASSAM AND 4 ORS	MR.I CHOUDHURY MR.A K BARUAH	GA, ASSAM SC, APSC MR.B K DAS(R-5) MR.H GOGOIR-5 MRS.R GOGOI
5	WP(C)/3906/2012	SANKAR SAHU Versus THE ASSAM STATE ELECTRICITY BOARD and ORS	MR.N C DAS MR.A DAS MS.B BEGUM MS.M DEVI MS.C SARMA	SC, A S E B
6	WP(C)/4268/2012	JAKIR HUSSAIN and 10 ORS. Versus THE STATE OF ASSAM and ORS.	MR.U DUTTA MR.B D BORAH	MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
7	WP(C)/5790/2018 FIXED	SRI JOGEN CHANDRA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B GOGOI MR. M A ISLAM MD A ISLAM MR. D BASUMATARY	GA, ASSAM SC, SEC. EDU. SC, FINANCE

MOTION

8	WP(C)/4326/2023 FIXED	NUR MUSTAFA JAMAN Versus THE STATE OF ASSAM AND 5 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU GA, ASSAM
9	Cont.Cas(C)/67/2024	ALPANA DEY @ ALPANA DAS Versus OM PRAKASH	MR. S B LASKAR MS D DUTTA A. H. AHMED	
10	WP(C)/151/2024 FIXED	SATISH KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, SEC. EDU. SC, FINANCE
11	WP(C)/299/2024 FIXED	SANGEETA PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. M ALI MR J. ISLAM MR J. E. SARKAR	SC, ELEM. EDU GA, ASSAM
12	WP(C)/330/2024 FIXED	ISMAIL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK	SC, ELEM. EDU
13	WP(C)/359/2024 FIXED	JINNAT ALI Versus THE STATE OF ASSAM AND 11 ORS	MR M AHMED A. K. KANU	GA, ASSAM SC, SEC. EDU.
14	WP(C)/377/2024 FIXED	SAMSUDDIN KARI Versus THE STATE OF ASSAM AND 7 ORS	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
	WITH			
15	WP(C)/350/2024	ABUL KALAM Versus THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	SC, ELEM. EDU
	WITH			
16	WP(C)/354/2024	MOHAMMAD ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN MR N ZAMAN	SC, ELEM. EDU
17	WP(C)/456/2024 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M ALI MR J. ISLAM	SC, ELEM. EDU GA, ASSAM
18	WP(C)/475/2024 FIXED	SALEHA KHATUN TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	SC, ELEM. EDU GA, ASSAM
19	WP(C)/490/2024 FIXED	MS. RUMA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA	SC, ELEM. EDU SC, SEBA
20	WP(C)/566/2024 FIXED	RAMBHA YADAV Versus THE STATE OF ASSAM AND 6 ORS	MR. D GOGOI MR. R BORA	SC, ELEM. EDU SC, K A A C
21	WP(C)/647/2024	JOHIRUL ISLAM AND 9 ORS Versus THE STATE OF ASSAM AND 16 ORS	MD H R AHMED MR J I MONDAL MR J ISLAM MR A MALEK	SC, ELEM. EDU GA, ASSAM
22	WP(C)/658/2024	TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, ELEM. EDU
23	WP(C)/665/2024 B/O	NURAL ALAM MONDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, EDU
24	WP(C)/672/2024	VELENTINA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, SEC. EDU.
25	WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
26	WP(C)/676/2024	PRADUMN DIXIT Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	DY.S.G.I.

ADMISSION

27	WP(C)/5746/2016 B/O, WITH WP(C)/1276/2022 (D/O), WP(C)/1505/2017(D/O)	THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS	MS.D SINHA	SC, HIGHER EDU MR.R THAKURIA(R- 4&5) SC, EDUCATION SC, U G C ASSTT.S.G.I. MR.L P SHARMA(R- 4&5)
	WITH			
28	WP(C)/1643/2022	HIGHBROW, Versus THE UNION OF INDIA AND 4 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P J PHUKAN, SC, K K HANDIQUE STATE OPEN UNIVERSITY (R-2 & 3) MR. A CHAMUAH, SC, UGC (R-4) ASSTT.S.G.I.
29	WP(C)/6009/2017 FIXED	BHASKAR BORO Versus THE STATE OF ASSAM and 3 ORS.	MR.P K DAS MR.S R RABHA MR.R BAISHYA MR.H KHAKLAERY	SC, ELEMENTARY EDUCATION GA, ASSAM
30	WP(C)/1638/2019 FIXED	KALPANA PEGU Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, ELEM. EDU GA, ASSAM
31	WP(C)/7985/2019 FIXED	PRATIBHA LAHKAR Versus THE STATE OF ASSAM AND 7 ORS.	MISS. M DAS MR. P SAIKIA MS. P TAMULI MS. N BORDOLOI	MR S NEOGI (R- 2 & 3) GA, ASSAM MS. R B BORA (R- 4, 5, 6) MR. U K BARMAN MR H ALI MR. M MALAKAR MR. B DEORI (R- 1) MS A KALITA (R-7 & 8) SC, SEC. EDU. SC, BTC
32	WP(C)/742/2020 FIXED	NURUL ISLAM MIAH Versus THE STATE OF ASSAM AND 9 ORS	MR. SK S N MOHAMMAD MR. SK S N MOHAMMAD MR M H AHMED MR A IKBAL MR. G A CHOUDHURY	SC, ELEM. EDU MS. N PHUKAN, SC, ELEMENTARY EDU. DEPTT. (R-1 TO 7) MR B GOGOI, SC, FINANCE (R- 8 TO 10)
	WITH			
33	WP(C)/692/2020	MONOWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR M H AHMED MR A IKBAL MR. G A CHOUDHURY	SC, ELEM. EDU
34	WP(C)/4278/2021 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
35	WP(C)/5384/2021 FIXED	AMIR HAMJA Versus THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
36	WP(C)/6883/2021 FIXED	DEBENDRA NATH DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S HAZARIKA MR D DEKA	MR. A SARMA (R-6) MR T R SEN (R-6) MR. LENTSO (R-6) MR H KALITA (R-6) SC, SEC. EDU. SC, U G C
37	WP(C)/2720/2022 FIXED	CHANDRA BAHADUR CHETRY Versus THE STATE OF ASSAM AND 7 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	MR B D DAS (R.No. 9) MS N BARMAN (R.No. 9) MR D KALITA (R.No. 9) SC, EDU SC, K A A C
	WITH			
38	WP(C)/2959/2022	UMA SHANKAR CHOUHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR D KALITA MS K PHUKAN	MR S KHOUND MR D J MEDHI SC, SEC. EDU. SC, K A A C

39	WP(C)/5470/2022 FIXED	HITESH CHANDRA DEKA AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR D KALITA MS. S. KAR	GA, ASSAM SC, SEC. EDU.
40	WP(C)/5575/2022 FIXED	HARIHAR KALITA AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR D KALITA MS. S. KAR	GA, ASSAM SC, SEC. EDU.
41	WP(C)/5914/2022 FIXED	SHANTANU KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY (r-4,5) SC, SEC. EDU.
	WITH I.A.(Civil)/3270/2022 in WP(C)/5914/2022	KRISHNA GOWALA Versus SHANTANU KUMAR DAS	MR. P K ROY MR. S K CHAKRABORTY	MRS. P GOSWAMI
42	WP(C)/6094/2022 FIXED	AJANTA SARMA Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM	SC, SEC. EDU. SC, FINANCE SC, SSA
43	WP(C)/6770/2022 FIXED	DR. BINOY CHANDRA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. B SARMAH MR G PATHAK MS K DEKA	SC, HIGHER EDU SC, FINANCE
	WITH I.A.(Civil)/1399/2023 in WP(C)/6770/2022	DR. BINOY CHANDRA SARMA, Versus THE STATE OF ASSAM AND 5 ORS	MR G PATHAK	SC, HIGHER EDU SC, AG SC, FINANCE
44	WP(C)/6910/2022 FIXED	ABDUL WAHAB Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, AG MR. S K MEDHI SC, SEC. EDU. SC, TREASURY
45	WP(C)/1250/2023 FIXED	TAPAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, (WPT&BC) MR. H ROHMAN (R-3)
46	WP(C)/2979/2023 FIXED	OMAR ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM	GA, ASSAM MR M Z SHAH (R-6) SC, SEC. EDU.
47	WP(C)/4298/2023 FIXED	ABUL KASHEM SHEIKH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR P R SARMA MR D MEDHI B ALI SK	SC, ELEM. EDU SC, SSA
48	WP(C)/4449/2023 FIXED	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) MR M.J. BHARALI (r-4) SC, SEC. EDU.
	WITH I.A.(Civil)/2972/2023 in WP(C)/4449/2023	ANJANA BORAH Versus ABHIJIT BORA AND 3 ORS.	MR. N BORUAH MR M.J. BHARALI	MR. A K DUTTA SC, SEC. EDU.
	WITH I.A.(Civil)/3052/2023 in WP(C)/4449/2023	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) SC, SEC. EDU.
49	WP(C)/4880/2023 FIXED	ATAUR RAHMAN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MR. M KHAN (r-6) MD J ALOM (r-6) MR A K DAS (r-6) MS J AKTAR (r-6)
50	WP(C)/5421/2023 BY SLIP	SHOHIDUL ISLAM MOLLAH Versus THE STATE OF ASSAM AND 8 ORS	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY (R-8,9) GA, ASSAM MR. H ALI (R-8,9) B BARMAN (R-8,9)

51	WITH WP(C)/2345/2020	SHOHIDUL ISLAM MOLLAH Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY GA, ASSAM MR. H ALI MR. R A CHOUDHURY
	WITH I.A.(Civil)/2479/2023 in WP(C)/2345/2020	AZIBAR RAHMAN, Versus SHOHIDUL ISLAM MOLLAH AND 8 ORS	SC, ELEM. EDU MR H R A CHOUDHURY MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	GA, ASSAM MS. K JAIN
52	WITH WP(C)/4686/2021	AZIBAR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. M DUTTA MR. H ALI MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
ORDERS				
53	Cont.Cas(C)/520/2016 FIXED	MUHIM KONWAR Versus PREETOM SAIKIA and 2 ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.N SARMA-1 MR.D CHETIA(R-3) MR.A DEKA(R-2)
54	WP(C)/1262/2017 FIXED	PREMODA BORO and ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR. U K GOSWAMI	MR. S. P. BHATTACHARYA (SC, ELEM. EDU) MR. S. R. BARUAH, (GA, ASSAM)(R-5) MR. M. K. HUSSAIN(R-9) MS. S. Y. AHMED(R-9) SC, EDUCATION SC, BTC MS. K SHARMA (R-9) SC, SSA
55	Cont.Cas(C)/648/2019	MAJAM ALI Versus SANJIB KUMAR BHUYAN	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MR. D SAIKIA MR. D MOZUMDER MR. U SARMA MR. S BISWAS
56	Cont.Cas(C)/412/2020 FIXED	PUTUL CHANDRA BARUAH AND 3 ORS. Versus PRITAM SAIKIA AND 2 ORS.	MR. P J SAIKIA MR. A K GUPTA	MR. D SAIKIA MR. D SAIKIA MS. P CHAKRABORTY MS. N PHUKAN MR A CHALIHA
57	Cont.Cas(C)/499/2021	KALPANA DEVI Versus B KALYAN CHAKRAVARTHY AND ORS.	MR M CHANDA MR S CHOUDHURY K ABINANDAN	
58	Cont.Cas(C)/57/2022 FIXED	MRS. PARINITA BORAH Versus DHARMA KANTA MILI	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAİN MR I GAUTAM	SC, HIGHER EDU MR. D SAIKIA MR. K GOGOI MR. K GOGOI
59	Cont.Cas(C)/507/2022 FIXED	LOHORI DAS Versus MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	MR. N J KHATANİAR
60	Cont.Cas(C)/537/2022	NANDA NATH GAM Versus SMTI. SURANJANA SENAPATI	MR C GOSWAMI	MR. D SAIKIA MR. M R LASKAR MR B KAUSHIK
61	Cont.Cas(C)/562/2022 FIXED	MRS. MARJAN BEGUM Versus SMTI MAMATA HOJAI, AES	MD. S ALOM MS. A BEGUM MR. M S ALAM	MR S M T CHISTIE
62	Cont.Cas(C)/570/2022	RAHUL AMIN AND ANR Versus SURANJANA SENAPATI	MR. R ALI H A AHMED MR A S SK	MR B KAUSHIK MS K DAS
63	Cont.Cas(C)/367/2023 B/O	NILADRI SANKAR DAS AND 5 ORS. Versus NARAYAN KONWAR	MR. K MIRA MR. H A TALUKDAR	

64	Cont.Cas(C)/445/2023 FIXED	PRASUN CHANDA Versus NARAYAN KONWAR AND 5 ORS.	DR G J SHARMA MR S NATH	MR S M T CHISTIE (R-1,5,6) MS K DAS (r-1)
65	Cont.Cas(C)/510/2023	THANESWAR DUTTA AND 32 ORS Versus BHOYA CHOUDHURY , IAS AND ANR	MRS. K DEVI MS S A KHALIFA	
66	Cont.Cas(C)/598/2023	UDAY SARMA AND 3 ORS Versus NARAYAN KONWAR AND ANR	MRS. R RONGMEI MS. S DEVI	
67	Cont.Cas(C)/717/2023	DAYAL CH DAS AND 4 ORS Versus DR BIJOYA CHOUDHURY AND 3 ORS	DR. P K GOSWAMI MR A BARMAN	
68	WP(C)/845/2023 FIXED	PABITRA BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. S PARVEEN MR. N BARUAH	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
HEARING				
69	WP(C)/4278/2023 FIXED	DHONSING RONGPI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. R K BHATRA	01-02-2024	To	16-02-2024
5)	MR J CHOPRA	10-02-2024	To	17-02-2024
6)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
7)	MR. H L MAURYA	05-02-2024	To	31-03-2024
8)	MR D K DAS	09-02-2024	To	16-02-2024
9)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
10)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
11)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
12)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
13)	MR. L C DEY	09-02-2024	To	21-02-2024
14)	MR J C BORAH	08-02-2024	To	26-02-2024
15)	MR. S KATAKI	12-02-2024	To	17-02-2024
16)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
17)	MR. C CHOWDHURY	12-02-2024	To	13-02-2024
18)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
19)	MR. A BHATTACHARYA	12-02-2024	To	12-02-2024
20)	MR. A DAS	12-02-2024	To	20-02-2024